

COMMITTEES

2009-10

(A REVIEW)



**HARYANA VIDHAN SABHA SECRETARIAT
CHANDIGARH**

2010

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PREFACE

This brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha constituted for the year 2009-10 :—

1. Committee on Public Accounts.
2. Committee on Public Undertakings.
3. Committee on Estimates.
4. Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes.
5. Committee on Government Assurances.
6. Committee on Subordinate Legislation.
7. Committee on Privileges.
8. House Committee.
9. Library Committee.
10. Committee on Petitions.
11. Rules Committee.
12. Business Advisory Committee.

Chandigarh :

SUMIT KUMAR,
Secretary.

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PUBLIC ACCOUNTS COMMITTEE

The Committee for the year 2009-2010 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 13th February, 2009 authorizing him to nominate the members of the Committee on Public Accounts for the year 2009-2010 on 2nd April, 2009 *vide* Haryana Vidhan Sabha Secretariat Notification No. PAC-1/2009/28, dated 3rd April, 2009.

With the dissolution of the Haryana Vidhan Sabha on 21st August, 2009, this Committee also stood dissolved. Thereafter, on the constitution of 12th Assembly, a new Committee for the remaining period of the year 2009-10 was nominated by the Hon'ble Speaker in pursuance of motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 28th October, 2009 authorizing him to nominate the Member of the Committee on Public Accounts for the remaining period of the year 2009-10 *vide* Haryana Vidhan Sabha Secretariat Notification No. PAC-1/2009/82, dated, the 7th December, 2009.

The Committee fixed/held a total number of 44 meetings during the period under review. The names of members and number of meetings attended by each of them are shown in the following table :—

Committee for the year 2009-2010 upto 21st August, 2009

Sr. No.	Name of members	Number of meetings attended
1.	Shri Shamsheer Singh Surjewala	15
2.	Shri Venod Kumar Sharma	00
3.	Shri Tejender Pal Singh Mann	19
4.	Dr. Sita Ram	13
5.	Maj. Nirpender Singh Sangwan	07
6.	Smt. Sumita Singh	18
7.	Rao Yadvender Singh	02
8.	Shri Ramesh Kumar Gupta	18
9.	Shri Kulvir Singh Beniwal	15

The Committee in its meeting held on 15-4-2009 under Rule 231 (9) has appointed its two Sub-Committees from amongst its members to identify/scrutinize all the paras of remaining Reports of the C. & A.G. of India and also to scrutinize the replies received from the departments in respect of implementation of recommendations made by the Committee in its various reports and to make further observations thereon.

Committee for the year 2009-2010 onwards 28th October, 2009.

Sr. No.	Name of the members	Number of meetings attended
1.	Prof. Sampat Singh	21
2.	Shri Ashok Kumar Arora	25
3.	Shri Anil Vij	24
4.	Rao Yadavendra Singh	04
5.	Smt. Sumita Singh	19
6.	Shri Sat Pal Sangwan	20
7.	Shri Krishan Lal Panwar	24
8.	Shri Jai Tirath	23
9.	Shri Parminder Singh Dhull	23

REPORTS EXAMINED

The Committee examined the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2004 (Civil and Revenue Receipts).

MEETINGS HELD AND BUSINESS TRANSACTED

The details showing dates of meetings held, the number of Members present and the business transacted at each meeting are given in the following table :—

Sr. No.	Date of meeting	Number of members present	Business Transacted
1	2	3	4
1.	15th April, 2009	3	The Additional Secretary, Haryana Vidhan Sabha welcomed the members of the Committee and explained the scope and functions of the Committee.
2.	18th April, 2009	4	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to various paragraphs contained in its defferent reports.

1.	2	3	4
3.	21st April, 2009	4	The Committee scrutinized the replies received from the Transport Department in regard to the implementation of observations/recommendations made by the Committee in regard to various paragraphs contained in its defferent reports.
4.	28th April, 2009	4	The Committee scrutinized the replies received from the Transport Department in regard to the implementation of observations/recommendations made by the Committee in regard to various paragraphs contained in its defferent reports.
5.	4th May, 2009	3	The Committee scrutinized the replies received from the Cooperation Department in regard to the implementation of observations/recommendations made by the Committee in regard to various paragraphs contained in its defferent reports.
6.	12th May, 2009	7	The Committee orally examined the Commissioner & Secretary to Government Haryana, Public Health Engineering Department in respect of the agenda left over from the meeting held on 10-3-2009.
7.	19th May, 2009	5	On the request received from PWD(B&R) Department, the Committee Postponed the Oral examination of the PWD (B&R) Department.
8.	26th May, 2009	6	The Committee orally examined the Financial Commissioner and Principal Secretary to Government, Haryana Health and Medical Education Department in respect of paragraph Nos. 3.5 and 4.4.1 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2004 (Civil).
9.	2nd June, 2009	7	The Committee orally examined the Financial Commissioner and Principal Secretary to Government, Haryana Revenue Department in respect of paragraph Nos. 1.7.7 and 3.4 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2004 (Civil).

1	2	3	4
10.	9th June, 2009	7	The Committee orally examined the Financial Commissioner and Principal Secretary to Government, Haryana and Public Works (B&R) Department in respect of paragraph Nos. 3.3, 4.1.2 and 4.5.3 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2004 (Civil).
11.	16th June, 2009	6	On the request received from Education and Town and Country Planning Department, the Committee Postponed the Oral examination of the Education and Town and Country Planning Department and scrutinized the replies received from the Power Department and Health and Medical Education Department.
12.	23rd June, 2009	7	On the request received from Irrigation and Rural Development Department, the Committee Postponed the Oral examination of Irrigation and Rural Development Departments.
13.	29th June, 2009	5	<p>(i) The Committee orally examined the Financial Commissioner and Principal Secretary to Government, Haryana, and Transport Department in respect of paragraph Nos 1.7.7 and 4.3.7 and 4.3.8 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2004 (Civil).</p> <p>(ii) The Committee orally examined the Financial Commissioner and Principal Secretary to Government, Haryana, Finance Department in respect of paragraph Nos 1.7.7 and 4.1.3 and 4.5.4 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2004 (Civil).</p>
14.	7th July, 2009	8	On the request received from Excise and Taxation Department, the Committee Postponed the Oral examination of Excise and Taxation Department.
15.	14th July, 2009	6	<p>(i) The Committee orally examined the Financial Commissioner and Principal Secretary to Government, Haryana, Education Department in respect of paragraph Nos. 1.7.7 and 4.3.2 and 4.3.11 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2004 (Civil).</p>

1	2	3	4
			(ii) The Committee orally examined the Financial Commissioner and Principal Secretary to Government, Haryana, Town and Country Planning Department in respect of paragraph Nos. 4.1.1 and 4.3.1 and 4.5.5 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2004 (Civil).
16.	21st July, 2009	6	The Committee orally examined the Financial Commissioner and Principal Secretary to Government, Haryana, Development and Panchyat Department in respect of paragraph Nos. 1.7.3 and 5.1 (Relating to Development and Panchayat Department) and paragraph Nos. 1.7.6, 4.3.5 and 4.5.1 (Relating to Rural Development Department) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2004 (Civil).
17.	28th July, 2009	6	On the request received from Excise and Taxation Department, the Committee Postponed the Oral examination of Excise and Taxation Department.
18.	11th August, 2009	6	The Committee orally examined the Financial Commissioner and Principal Secretary to Government, Haryana, Excise and Taxation Department in respect of paragraph Nos 1.7 to 1.17, 2.1 to 2.12 and 4.1 to 4.3 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2004 (Revenue Receipts).
19.	18th August, 2009	6	The Committee passed condolence resolution on the death of Smt. Kartar Devi, Cabinet Minister, Haryana.
20.	11th December, 2009	8	The Additional Secretary, Haryana Vidhan Sabha welcomed the members of the Committee and explained the scope and functions of the Committee.
21.	16th December, 2009	8	The Committee orally examined the Financial Commissioner and Principal Secretary to Government, Haryana, Town and Country Planning Department in respect of Paragraph Nos. 3.1. and 4.2.1 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2005 (Civil).

1	2	3	4
22.	21st December, 2009	8	The Committee scrutinized the replies received from the Public Health Engineering Department in regard to the implementation of observation/ recommendations made by the Committee in regard to various paragraphs contained in its different reports.
23.	22nd December, 2009	8	The Committee orally examined the Financial Commissioner and Principal Secretary to Government, Haryana Home Department in respect of Paragraph Nos. 5.1of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2005 (Civil).
24.	26th December, 2009	8	The Committee scrutinized the replies received from the Rural Development Department in regard to the implementation of observation/ recommendations made by the Committee in regard to various paragraphs contained in its different reports.
25.	29th December, 2009	7	The Committee scrutinized the replies received from the Health Department in regard to the implementation of observation/ recommendations made by the Committee in regard to various paragraphs contained in its different reports.
26.	4th January, 2010	7	The Committee scrutinized the replies received from the Food and Supplies Department in regard to the implementation of observation/ recommendations made by the Committee in regard to various paragraphs contained in its different reports.
27.	12th January, 2010.	7	The Committee scrutinized the replies received from the Mines and Geology Department in regard to the implementation of observation recommendations made by the Committee in regard to various paragraphs contained in its different reports.
28.	16th January, 2010	6	The Committee scrutinized the replies received from the Town and Country Planning Department in regard to the implementation of observation/ recommendations made by the Committee in regard to various paragraphs contained in its different reports.

1.	2	3	4
29.	21st January, 2010	7	The Committee scrutinized the replies received from the Excise and Taxation Department in regard to the implementation of observation/recommendations made by the Committee in regard to various paragraphs contained in its different reports.
30.	27th January, 2010	7	On the request received from Town and Country Planning Department, the Committee postponed the Oral examination of Town and Country Planning Department and the Committee scrutinized the replies received from the Printing and Stationery Department in regard to the implementation of observation /recommendations made by the Committee in regard to various paragraphs contained in its different reports.
31.	30th January, 2010	8	The Committee scrutinized the replies received from the Excise and Taxation Department in regard to the implementation of observation/recommendations made by the Committee in regard to various paragraphs contained in its different reports.
32.	2nd February, 2010	9	The Committee resumed the Oral examination of the Financial Commissioner and Principal Secretary to Government, Haryana, Town and Country Planning Department in respect of agenda left over from the meeting held on 16th December, 2009.
33.	6th February, 2010	9	The Committee scrutinized the replies received from the Excise and Taxation Department in regard to the implementation of observation/recommendations made by the Committee in regard to various paragraphs contained in its different reports.
34.	9th February, 2010	8	The Committee orally examined the Financial Commissioner and Principal Secretary to Government, Haryana, Agriculture Department in respect of paragraph Nos. 4.2.2 and 4.2.6 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2005 (Civil).

1	2	3	4
35.	16th February, 2010	7	The Committee scrutinized the replies received from the Home Department in regard to the implementation of observation/recommendations made by the Committee in regard to various paragraphs contained in its different reports.
36.	18th February, 2010	3	The Committee scrutinized the replies received from the Rural Development Department in regard to the implementation of observation/recommendations made by the Committee in regard to various paragraphs contained in its different reports.
37.	20th February, 2010	4	The Committee scrutinized the replies received from the Transport Department in regard to the implementation of observation/recommendations made by the Committee in regard to various paragraphs contained in its different reports.
38.	22nd February, 2010	8	The Committee scrutinized the replies received from the Public Health Department in regard to the implementation of observation/recommendations made by the Committee in regard to various paragraphs contained in its different reports.
39.	24th February, 2010	6	The Committee drafted its 64th Report on the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2004 (Civil and Revenue Receipts).
40.	27th February, 2010	7	The Public Accounts Committee finalized its 64th Report.
41.	20th March, 2010	8	The Committee scrutinized the replies received from the Excise and Taxation Department in regard to the implementation of observation/recommendations made by the Committee in regard to various paragraphs contained in its different reports.
42.	23rd March, 2010	8	The Committee scrutinized the replies received from the Excise and Taxation Department in regard to the implementation of observation/recommendations made by the Committee in regard to various paragraphs contained in its different reports.

1.	2	3	4
43.	27th March, 2010	8	The Committee scrutinized the replies received from the Excise and Taxation Department in regard to the implementation of observation/recommendations made by the Committee in regard to various paragraphs contained in its different reports.
44.	30th March, 2010	9	The Committee scrutinized the replies received from the Excise and Taxation Department in regard to the implementation of observation/recommendations made by the Committee in regard to various paragraphs contained in its different reports.

The Committee held its own meetings at places outside Chandigarh as detailed below:—

Place of Meeting	Dates of Meeting
New Delhi	18-4-2009, 26-12-2009, 16-1-2010, 30-1-2010 6-2-2010, 16-2-2010, 22-2-2010, 27-2-2010 20-3-2010, 27-3-2010
Tamil Nadu	18-2-2010
Goa	20-2-2010

The Committee presented its Sixty fourth Report on the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2004 (Civil and Revenue Receipts).

Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**COMMITTEE ON PUBLIC UNDERTAKINGS
(2009-2010 upto 21st August, 2009)**

The Committee for the year 2009-2010 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 13th February, 2009, [First Sitting] authorising him to nominate the Members of the Committee on Public Undertakings for the year 2009-2010 on 2nd April, 2009 *vide* Haryana Vidhan Sabha Secretariat, Notification No. 1-CPU/2009-10/32, dated the 3rd April, 2009.

With the dissolution of the Haryana Vidhan Sabha on 21st August, 2009, this Committee also stood dissolved. Thereafter, on the constitution of 12th Assembly, the Hon'ble Speaker in pursuance of motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 28th October, 2009 authorizing him to nominate the Members of the Committee on Public Undertakings for the remaining period of the year 2009-2010 *vide* Haryana Vidhan Sabha Secretariat Notification No. 1-CPU/2009-10/83, dated Chandigarh, the 7th December, 2009.

The Committee fixed/held a total number of 59 meetings during the period under review. The names of members and number of meetings attended by each of them are shown in the following table:—

Committee for the year 2009-2010 upto 21st August, 2009

Sr. No.	Name of the Members	Number of meetings attended
1.	Shri Anand Singh Dangi	38
2.	*****Shri Shadi Lal Batra	08
3.	Shri Sher Singh	40
4.	***Shri Jitender Singh Malik	02
5.	Shri Somvir Singh	22
6.	*Shri K.L. Sharma	01
7.	Shri Bhupinder Chaudhry	31
8.	Shri Naresh Kumar Sharma	25
9.	Shri Randhir Singh	27
10.	**Shri Arjan Singh	26
11.	****Shri Shiv Shankar Bhardwaj	12

* Resigned from the Membership of the Committee w.e.f. 6.4.2009 and accepted on 12th May, 2009.

** Nominated as a Member for the remaining period of 2009-2010 w.e.f.12th May, 2009.

*** Resigned from the Membership of the Committee w.e.f. 22nd May, 2009 on being elected as Member of Parliament(Lok Sabha) .

****Nominated as a Member for the remaining period of 2009-2010 w.e.f. 4th June, 2009.

***** Resigned from the Membership of the Committee w.e.f. 11th August,2009 on being elected as Member of the Council of States (Rajya Sabha).

Committee for the year 2009-2010 onward October, 2009

Sr. No.	Name of the Members	Number of meetings attended
1.	Shri Anand Singh Dangi	19
2.	Shri Devender Kumar Bansal	15
3.	Shri Krishan Pal Gurjar	18
4.	Shri Naresh Sharma	19
5.	Shri Ram Niwas Ghorela	15
6.	Dr. Bishan Lal Saini	17
7.	Shri Mohd. Ilyas	07
8.	Shri Aftab Ahmed	16
9.	Dr. Hari Chand Midha	19

Report Examined

The Committee examined the Report of the Comptroller and Auditor General of India for the year ended 31st March,2006 (Commercial).

Meetings held and Business Transacted

The details showing dates of meetings held, the number of Members present and the business transacted at each meeting are given in the following table:—

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	10th April, 2009	5	The Joint Secretary, Haryana Vidhan Sabha welcomed the Members of the Committee and explained the scope and functions of the Committee.
2.	15th April, 2009	5	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/ recommendations made by the Committee in regard to Para No.21 of 48th Report and Para No. 8 of 54th Report of the Committee relating to Haryana State Industrial and Infrastructure Development Corporation Limited.

1	2	3	4
3.	20th April, 2009 (New Delhi)	5	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos. 24 to 27 of 53rd Report of the Committee relating to Haryana Tourism Corporation Ltd.
4.	22nd April, 2009	4	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to various paragraphs of various reports relating to Haryana Warehousing Corporation Limited.
5.	24th April, 2009 (New Delhi)	6	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos. 2 to 5 of 53rd Report of the Committee relating to Haryana Seeds Development Corporation.
6.	29th April, 2009	3	<p>(i) Consideration of paper placed before the Committee.</p> <p>(ii) The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos. 15 to 23 of 53rd Report of the Committee relating to the Haryana State Industrial and Infrastructure Development Corporation.</p>
7.	1st May, 2009 (New Delhi)	4	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos. 16 & 19 of 43rd Report of the Committee relating to the Haryana Power Generation Corporation Limited.
8.	4th May, 2009	4	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos. 10 & 11 of 48th Report of the Committee relating to the Haryana Tourism Corporation Limited.

1.	2	3	4
9.	9th May, 2009 (New Delhi)	5	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos. 28 & 47 of 53rd Report of the Committee relating to the Haryana Warehousing Corporation Limited.
10.	12th May, 2009	6	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos. 14 & 15 of 52nd Report of the Committee relating to the Haryana State Industrial and Infrastructure Development Corporation Limited.
11.	15th May, 2009 (New Delhi)	8	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos. 2 to 5 of 53rd Report of the Committee relating to the Haryana Seeds Development Corporation Limited.
12.	20th May, 2009 (New Delhi)	5	Oral examination of the representatives of the Power Department in respect of Paragraph No. 2.1 (Review) of the Report of the C&AG of India for the year 2005-2006 (Commercial) relating to Haryana Power Generation Corporation Limited.
13.	22nd May, 2009 (New Delhi)	6	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos. 14 to 16 of 50th Report of the Committee relating to the Haryana Agro Industries Corporation Limited.
14.	26th May, 2009	6	Due to unavoidable circumstances, the Committee decided to postpone the resumption of oral examination of the representatives of the Power Department in respect of paragraph No 2.1 (Review) of the Report of the C&AG of India for the year 2005-2006 (Commercial) relating to Haryana Power Generation Corporation Limited.

1	2	3	4
15.	29th May, 2009 (New Delhi)	6	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos. 11 to 14 of 50th Report of the Committee relating to the Haryana Warehousing Corporation Limited.
16.	3rd June, 2009	5	Resumption of oral examination of the representatives of the Power Department in respect of Paragraph No. 2.1 (Review) of the Report of the C&AG of India for the year 2005-2006(Commercial) relating to Haryana Power Generation Corporation Limited.
17.	6th June, 2009 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos. 2 to 5 of 54th Report of the Committee relating to the Haryana Scheduled Castes Finance Development Corporation Limited.
18.	10th June, 2009	7	Oral examination of the representatives of the Industries Department in respect of Paragraph Nos. 4.16 to 4.19 of the Report of the C&AG of India for the year 2005-2006(Commercial) relating to Haryana Financial Corporation Limited.
19.	12th June, 2009 (Mussorie)	6	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos. 22 to 25 of 53rd Report of the Committee relating to the Haryana Financial Corporation Limited.
20.	14th June, 2009 (Nainital)	6	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos. 28 & 47 of 53rd Report of the Committee relating to the Haryana Warehousing Corporation Limited.

1.	2	3	4
21.	16th June, 2009 (New Delhi)	4	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/ recommendations made by the Committee in regard to Para Nos.14 & 15 of 52nd Report of the Committee relating to the Haryana State Industrial and Infrastructure Development Corporation Limited.
22.	18th June, 2009	5	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/ recommendations made by the Committee in regard to Para Nos.27 & 28 of 48th Report of the Committee relating to the Haryana Agro Industries Corporation Limited.
23.	23rd June, 2009	4	<p>(i) Consideration of paper placed before the Committee.</p> <p>(ii) Due to unavoidable circumstances, the Chairperson postponed the oral examination of the representatives of the Agriculture and Industries Department in respect of paragraph No 4.4 of the Report of the C&AG of India for the year 2005-2006 (Commercial) relating to Haryana Agro Industries Corporation Limited and Para Nos. 4.1 & 4.2 of the Report of the C&AG of India for the year 2005-2006 relating to Haryana State Industrial and Infrastructure Development Corporation Limited.</p> <p>(iii) The Committee scrutinized the replies received from the Government in regard to the implementation of observations/ recommendations made by the Committee in regard to Para Nos.22 to 25 of 50th Report of the Committee relating to the Haryana Financial Corporation Limited.</p> <p>(iv) Confirmation of proceedings.</p>

1	2	3	4
24.	26th June, 2009 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos.14 to 16 of 23rd of Report of the Committee relating to the Haryana Agro Industries Corporation Limited.
25.	30th June, 2009	6	<p>(i) Consideration of paper placed before the Committee.</p> <p>(ii) Oral examination of the representatives of the Agriculture Department in respect of Paragraph No. 4.4 of the Report of the C&AG of India for the year 2005-2006 (Commercial) relating to Haryana Agro Industries Corporation Limited.</p> <p>(iii) Due to unavoidable circumstances, the Committee postponed the oral examination of the representatives of the Industries Department in respect of paragraph Nos. 4.1 & 4.2 of the Report of the C&AG of India for the year 2005-2006 (Commercial) relating to Haryana State Industrial and Infrastructure Development Corporation Limited</p>
26.	3rd July, 2009 (New Delhi)	9	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos.15 to 19 of 50th Report of the Committee relating to the Haryana Warehousing Corporation Limited.
27.	7th July, 2009	7	<p>(i) Due to unavoidable circumstances, the Committee postponed the oral examination of the representatives of the Industries Department in respect of Paragraph Nos. 4.1 & 4.2 of the Report of the C&AG of India for the year 2005-2006(Commercial) relating to Haryana State Industrial and Infrastructure Development Corporation Limited.</p>

1	2	3	4
			(ii) Due to unavoidable circumstances, the Committee postponed the oral examination of the representatives of the Power Department in respect of Paragraph No. 4.15 of the Report of the C&AG of India for the year 2005-2006(Commercial) relating to Haryana Vidyut Parsaran Nigam Limited.
28.	10th July, 2009 (New Delhi)	8	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos.8 to 10 of 48th Report of the Committee relating to the Haryana State Pollution Control Board.
29.	13th July, 2009	5	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos. 4 to 6 of 50th Report of the Committee relating to the Haryana Financial Corporation.
30.	15th July, 2009 (New Delhi)	7	(i) In the absence of the Chairperson(Shri Anand Singh Dangi), Shri Sher Singh, a member of the Committee was chosen to preside over the meeting. (ii) The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos. 15 to 20 of 52nd Report of the Committee relating to the Haryana State Industrial and Infrastructure & Development Corporation Limited.
31.	17th July, 2009 (Jaipur)	6	(i) In the absence of the Chairperson (Shri Anand Singh Dangi), Shri Sher Singh, a member of the Committee was chosen to preside over the meeting. (ii) The Committee scrutinized the replies received from the Government in regard

1	2	3	4
			to the implementation of observations/ recommendations made by the Committee in regard to Para Nos.2 to 5 of 53rd Report of the Committee relating to the Haryana Seeds Development Corporation.
32.	19th July, 2009 (New Delhi)	9	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/ recommendations made by the Committee in regard to Para No.13 of 49th Report of the Committee relating to the Haryana Warehousing Corporation Limited.
33.	21st July, 2009	7	(i) Consideration of papers placed before the Committee. (ii) The Committee scrutinized the replies received from the Government in regard to the implementation of observations/ recommendations made by the Committee in regard to Para Nos.24 to 27 of 53rd Report of the Committee relating to the Haryana Tourism Corporation Limited. (iii) The Chairperson of the Committee decided to cancel its meeting to be held on 31st July,2009 at Haryana Bhawan, New Delhi due to ensuing session.
34.	23rd July, 2009 (Nangal Dam, Punjab)	4	Discussion with the Officers of project authorities and visit to the power projects/ dams.
35.	25th July, 2009 (Amritsar, Punjab)	5	Review of the proceedings on the spot visit of Nangal Dam/Power Projects conducted by the Committee and visit to the Historical, Religious places around Amritsar.
36.	7th August, 2009 (New Delhi)	6	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/ recommendations made by the Committee in regard to Para No. 9 of 49th Report of the Committee relating to the Haryana Seeds Development Corporation Limited.
37.	10th August, 2009	7	(i) Consideration of paper placed before the Committee.

1.	2	3	4
			(ii) The Committee scrutinized the replies received from the Government in regard to the implementation of observations/ recommendations made by the Committee in regard to Para No.15 of 52nd Report of the Committee relating to the Haryana State Industrial and Infrastructure Development Corporation Limited.
38.	13th August, 2009 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/ recommendations made by the Committee in regard to Para Nos. 23 to 27 of 53rd Report of the Committee relating to the Haryana Tourism Corporation Limited.
39.	18th August, 2009	6	(i) Due to untimely demise of Behan Kartar Devi, Cabinet Minister, Haryana, the Committee decided to postpone the meeting and the Committee also places on record its deep sense of sorrow and grief over the sad demise of Behan Kartar Devi. (ii) Consideration of papers placed before the Committee.
40.	21st August, 2009 (New Delhi)	5	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/ recommendations made by the Committee in regard to Para No.15 of 50th Report of the Committee relating to the Haryana Warehousing Corporation Limited.
41.	10th December, 2009	4	The Joint Secretary, Haryana Vidhan Sabha welcomed the Members of the Committee and explained the scope and functions of the Committee.
42.	15th December, 2009	8	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/ recommendations made by the Committee in regard to Para Nos. 24 to 27 of 53rd Report of the Committee relating to the Haryana Tourism Corporation Limited.

1	2	3	4
43.	21st December, 2009	8	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para No.47 of 53rd Report of the Committee relating to the Haryana Warehousing Corporation Limited.
44.	29th December, 2009	9	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos.14 & 15 of 52nd Report of the Committee relating to the Haryamr State Industrial and Infrastructure Development Corporation Limited.
45.	4th January, 2010	9	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos. 5,6 & 7 of 44th Report of the Committee relating to the HVPNL, HPGCL, UHBVNL & DHBVNL.
46.	12th January, 2010	8	Oral examination of the representatives of the Power Department in respect of Paragraph Nos. 4.5 to 4.8 of the Report of the C&AG of India for the year 2005-2006 (Commercial) relating to Dakshin Haryana Bijli Vitran Nigam Limited.
47.	15th January, 2010 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to various paras of various Reports of the Committee.
48.	18th January, 2010	6	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para No. 22 of 37th Report of the Committee relating to the Haryana Financial Corporation Limited.
49.	25th January, 2010	8	(i) Due to unavoidable circumstances, the Committee postponed the oral examination of the representatives of the

1.	2	3	4
			Power Department in respect of Paragraph Nos. 4.9 to 4.11 & 4.15 of the Report of the C&AG of India for the year 2005-2006 (Commercial) relating to Dakshin Haryana Bijli Vitran Nigam Limited and Haryana Vidyut Parsaran Nigam Limited.
			(ii) The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos. 8 to 10 of 55th Report of the Committee relating to the Haryana warehousing Corporation Limited.
50.	28th January, 2010 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos. 28 & 47 of 53rd Report of the Committee relating to the Haryana Warehousing Corporation Limited.
51.	2nd February, 2010	9	(i) Due to unavoidable circumstances, the Committee postponed the oral examination of the representatives of the Industries Department in respect of Paragraph Nos. 4.1 & 4.2 of the Report of the C&AG of India for the year 2005-2006 (Commercial) relating to Haryana State Industrial and Infrastructure Development Corporation Limited. (ii) The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para No. 22 of 37th Report of the Committee relating to the Haryana Financial Corporation.
52.	9th February, 2010	7	Oral examination of the representatives of the Industries Department in respect of Paragraph Nos. 4.1 & 4.2 of the Report of the C&AG of India for the year 2005-2006 (Commercial) relating to Haryana State Industrial and Infrastructure Development Corporation Limited.

1	2	3	4
53.	15th February, 2010	8	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para Nos. 2 to 5 of 48th Report of the Committee relating to the Haryana Seeds Development Corporation Limited. (ii) Confirmation of proceedings.
54.	18th February, 2010	9	Drafting of Report for the year 2009-2010.
55.	23rd February, 2010	9	Finalization of Report for the year 2009-2010.
56.	2nd March, 2010	8	(i) Consideration of papers placed before the Committee. (ii) The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para No. 39 of 53rd Report of the Committee relating to the Haryana Land Reclamation and Development Corporation Limited. (iii) Confirmation of proceedings.
57.	22nd March, 2010	8	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to Para No. 9 of 50th Report, Para No. 9 of 52nd Report and Para Nos. 7, 38, 41, 43 of 53rd Report of the Committee relating to the Haryana Vidyut Parsarn Nigam Limited, Uttar Haryana Bijli Vitran Nigam Limited and Dakshin Haryana Bijli Vitran Nigam Limited.

Report Presented

56th Report of the Committee on the Report of the C&AG of India for the year 2005-2006 (Commercial) was presented to the House on 16th February, 2010.

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON ESTIMATES

The Committee on Estimates for the year 2009-2010 consisting of nine members was nominated by the Hon'ble Speaker, on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 13th February, 2009 and notified vide Haryana Vidhan Sabha Secretariat Notification No. 1-EC/2009-2010/35, dated 3rd April, 2009.

2. Shri Dharambir Gauba, MLA was appointed as Chairperson.
3. The Committee fixed/ held 37 meetings during the period under review.
4. The names of Members and number of meetings attended by each of them are shown in the following table:—

Sr. No.	Name of the Members	Number of meetings attended
1.	Shri Dharambir Gauba, MLA	31
2.	Smt. Prasanni Devi, MLA	30
3.	Smt. Shakuntala Bhagwaria, MLA	35
4.	Shri Balbir Pal Shah, MLA	08
5.	Shri Jai Singh Rana, MLA	33
6.	Shri Ram Kishan Fauji, MLA	18
7.	Shri Ranbir Singh Mahendra, MLA	37
***8.	Dr. Sushil Indora, MLA	23
*9.	Shri Randhir Singh, MLA	00
**10.	Shri K.L. Sharma, MLA	22

*Resignation from the Membership of the Committee was accepted by the Hon'ble Speaker w.e.f. 12th May, 2009.

** Nominated by the Hon'ble Speaker as a Member of the Committee w.e.f. 12th May, 2009 for the remaining period of 2009-2010 in place of Shri Randhir Singh, MLA ..

***Resignation from the Membership of the Haryana Legislative Assembly was accepted by the Hon'ble Speaker w.e.f. 17th July, 2009.

Meetings held and Business transacted.

The details showing dates and meetings held, the number of members present and the business transacted at each meeting, are given in the following table:—

Sr. No.	Date of meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	8th April, 2009	6	The Committee discussed its scope & functions.
2.	11th April, 2009	6	The Committee scrutinized the replies received from Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 32nd Report.
3.	15th April, 2009	4	The Committee scrutinized the replies received from Public Health Engineering Department in respect of implementation of recommendations/ observations made by the Committee in its 28th Report.
4.	18th April, 2009	5	The Committee selected the Departments to examine their Budget Estimates for the year 2009-10.
5.	21th April, 2009	6	The Committee scrutinized the replies received from Health Department in respect of implementation of recommendations/ observations made by the Committee in its 29th Report.
6.	24th April, 2009	6	The Committee scrutinized the replies received from Excise and Taxation Department in respect of implementation of recommendations/ observations made by the Committee in its 33rd Report.
7.	28th April, 2009	4	The Committee scrutinized the replies received from Mines & Geology Department in respect of implementation of recommendations/ observations made by the Committee in its 31st Report.
8.	1st May, 2009	6	The Committee scrutinized the replies received from the Development and Panchayats Department in respect of implementation of recommendations/ observations made by the Committee in its 36th Report.

1.	2	3	4
9.	4th May, 2009	5	The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 35th Report.
10.	8th May, 2009	5	The Committee scrutinized the replies received from the industries and Commerce Department in respect of implementation of recommendations/observations made by the Committee in its 37th Report.
11.	12th May, 2009	9	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/observations by the Committee in its 35th Report.</p>
12.	15th May, 2009	9	The Committee scrutinized the replies received from the Public Health Engineering Department in respect of implementation of recommendations/observations made by the Committee in its 28th Report.
13.	19th May, 2009	8	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Chairperson of the Committee postponed the oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana Development & Panchayats Department due to some unavoidable circumstances.</p>
14.	22nd May, 2009	7	The Committee scrutinized the replies received from the Rural Development Department in respect of implementation of recommendations/ observations made by the Committee in its 37th Report.
15.	25th May, 2009	7	The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Excise and Taxation Department in respect of implementation of recommendations/observations made by the Committee in its 33rd Report.

1	2	3	4
16.	29th May, 2009	8	The Committee scrutinized the replies received from the Development & Panchayats Department in respect of implementation of recommendations/observations made by the Committee in its 36th Report.
17.	1st June, 2009	8	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Development & Panchayats Department in respect of implementation of recommendations/ observations made by the Committee in its 36th Report</p>
18.	6th June, 2009	8	The Committee Scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report.
19.	8th June, 2009	8	The Committee resumed the scrutiny of the replies received from the Rural Development Department in respect of implementation of recommendations/observations made by the Committee in its 36th Report.
20.	12th June, 2009	6	<p>(i) In the absence of the Chairperson (Shri Dharambir Gauba, MLA), Shri Jai Singh Rana, MLA a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.</p>
21.	17th June, 2009	8	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Chairperson of the Committee postponed the oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana Development & Panchayats Department due to some unavoidable circumstances.</p>

1.	2	3	4
22.	20th June, 2009	7	The Committee scrutinized the replies received from the Industries & Commerce Department in respect of implementation of recommendations/observations made by the Committee in its 37th Report.
23.	23rd June, 2009	7	The Committee scrutinized the replies received from the Mines & Geology Department in respect of implementation of recommendations/observations made by the Committee in its 31st Report.
24.	26th June, 2009	8	The Committee scrutinized the replies received from the Development & Panchayats Department in respect of implementation of recommendations/observations made by the Committee in its 36th Report.
25.	29th June, 2009	7	(i) In the absence of the Chairperson (Shri Dharambir Gauba, MLA), Shri Ranbir Singh Mahendra, MLA a member of the Committee was chosen to preside over the meeting. (ii) The Committee orally examined the representatives of the Development & Panchayats Department in respect of implementation of recommendations/observations made by the Committee in its 36th Report.
26.	3rd July, 2009	8	The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/observation made by the Committee in its 35th Report.
27.	7th July, 2009	8	The Committee scrutinized the replies received from the Public Health Engineering Department in respect of implementation of recommendations/observations made by the Committee in its 28th Report.
28.	10th July, 2009	9	The Committee scrutinized the replies received from the Mines & Geology Department in respect of implementation of recommendations/observations made by the Committee in its 31st Report.

1	2	3	4
29.	13 July, 2009	6	The Committee scrutinized the replies received from the Health Department in respect of implementation of recommendations/ observations made by the Committee in its 29th Report.
30.	17th July, 2009	5	The Committee scrutinized the replies received from the Rural Development Department in respect of implementation of recommendations/ observations made by the Committee in its 37th Report.
31.	20th July, 2009	6	(i) Consideration of papers placed before the Committee.
			(ii) The Committee scrutinized the replies received from the Public Health Engineering Department in respect of implementation of recommendations/ observations made by the Committee in its 28th Report.
32.	25th July, 2009	6	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report.
33.	30th July, 2009	6	(i) The Committee considered the supplementary Estimates for the year 2009-10 (1st Installment) and prepared its report thereon.
			(ii) Consideration of papers placed before the Committee.
34.	8th August, 2009	4	(i) In the absence of the Chairperson (Shri Dharambir Gauba, MLA), Smt. Prasanni Devi, MLA a member of the Committee was chosen to preside over the meeting.
			(ii) The Committee scrutinized the replies received from the Industries & Commerce Department in respect of implementation of recommendations/ observations made by the Committee in its 37th Report.

1.	2	3	4
35.	11th August, 2009	6	<p>(i) In the absence of the Chairperson (Shri Dharambir Gauba, MLA), Smt. Prasanni Devi, MLA a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Consideration of Papers placed before the Committee.</p> <p>(iii) The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/observations made by the Committee in its 35th Report.</p>
36.	14th August, 2009	4	<p>(i) In the absence of the Chairperson (Shri Dharambir Gauba, MLA), Smt. Prasanni Devi, MLA a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee scrutinized the replies received from the Rural Development Department in respect of implementation of recommendations/observations made by the Committee in its 37th Report.</p>
37.	18th August, 2009	6	<p>(i) In the absence of the Chairperson (Shri Dharambir Gauba, MLA), Smt. Prasanni Devi, MLA a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The condolence resolution was passed by the Committee regarding the death of Bahen Kartari Devi, Cabinet Minister, Haryana.</p>

During the period under Review the Committee on Estimates presented the following Reports to the House.

Sr. No.	By whom presented	Date of presentation	Subject
1.	Chairperson	31st July, 2009	Report of the Committee on Estimates on the Supplementary Estimates (1st Installment) for the year 2009-2010.

Meeting held at places other than Chandigarh

Sr. No.	Date of Meeting	Place of Meeting
1.	11th April, 2009	Haryana Bhawan, New Delhi
2.	18th April, 2009	Haryana Bhawan, New Delhi
3.	24th April, 2009	Haryana Bhawan, New Delhi
4.	1st May, 2009	Haryana Bhawan, New Delhi
5.	8th May, 2009	Haryana Bhawan, New Delhi
6.	15th May, 2009	Haryana Bhawan, New Delhi
7.	22nd May, 2009	Haryana Bhawan, New Delhi
8.	29th May, 2009	Haryana Bhawan, New Delhi
9.	6th June, 2009	Haryana Bhawan, New Delhi
10.	12th June, 2009	Haryana Bhawan, New Delhi
11.	20th June, 2009	Haryana Bhawan, New Delhi
12.	26th June, 2009	Haryana Bhawan, New Delhi
13.	3th July, 2009	Haryana Bhawan, New Delhi
14.	10th July, 2009	Haryana Bhawan, New Delhi
15.	17th July, 2009	Haryana Bhawan, New Delhi
16.	25th July, 2009	Haryana Bhawan, New Delhi
17.	8th August, 2009	Haryana Bhawan, New Delhi
18.	14th August, 2009	Haryana Bhawan, New Delhi

Eleventh Haryana Legislative Assembly was dissolved w.e.f. 21st August, 2009.

On constitution of the twelfth Assembly after General Election held on 13th October, 2009, the new Committee on Estimates for the remaining period of 2009-2010 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 28th October, 2009, authorizing him to nominate the Members of the Committee on Estimates for the year 2009-2010 on 7th December, 2009 which was notified vide Haryana Vidhan Sabha Secretariat Notification No. 1-EC/2009-2010/88, dated 7th December, 2009.

2. Rao Dharam Pal, MLA was appointed as Chairperson of the Committee.

3. The Committee fixed/held 20 meeting during the period under review.

4. The names of Members and numbers of meetings attended by each of them are shown in the following table :—

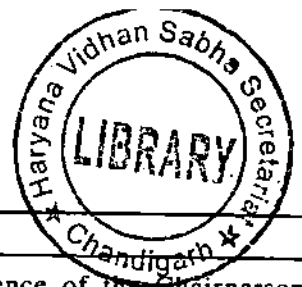
Sr. No.	Name of the Members	Number of meetings attended
1.	Rao Dharam Pal, M.L.A.	12
2.	Shri Balbir Pal Shah, M.L.A.	3
3.	Smt. Savitri Jindal, M.L.A.	4
4.	Rao Narender Singh, M.L.A.	19
5.	Shri Gian Chand Oadh, M.L.A.	20
6.	Shri Kuldeep Sharma, M.L.A.	7
7.	Shri Sher Singh Barshami, M.L.A.	15
8.	Smt. Kavita Jain, M.L.A.	17
9.	Shri Krishan Lal Kamboj, M.L.A.	16

Meetings held and Business transacted

The details showing dates of meetings, held, the number of members present and the business transacted at each meeting are given in the following table :—

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	15th December, 2009	6	The Committee discussed its Scope & functions.
2.	23th December, 2009	6	(i) Consideration of papers placed before the Committee. (ii) The Committee scrutinized the replies received from the PW(B&R) Department in respect of the Budget Material for the year 2009-10.

1	2	3	4
3.	30th December, 2009	5	<p>(i) In the absence of the Chairperson (Rao Dharam Pal, MLA), Shri Narender Singh, MLA a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee resumed the scrutiny of the replies received from the PW (B&R) Department in respect of the Budget Material for the year 2009-2010.</p>
4.	2nd January, 2010	3	<p>The Committee scrutinized the replies received from the Industries & Commerce Department in respect of implementation of recommendations/ observations made by the Committee in its 37th Report.</p>
5.	6th January, 2010	7	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee resumed the scrutiny of the replies received from the PW (B&R) Department in respect of the Budget Material for the year 2009-10.</p>
6.	13th January, 2010	4	<p>(i) In the absence of the Chairperson (Rao Dharam Pal, MLA), Shri Narender Singh, MLA a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Consideration of papers placed before the Committee.</p> <p>(iii) The Committee scrutinized the replies received from the Welfare of Scheduled Castes & Backward Classes Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.</p>
7.	21st January, 2010	4	<p>(i) In the absence of the Chairperson (Rao Dharam Pal, MLA), Shri Gian Chand Oadh, MLA a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Consideration of papers placed before the Committee</p> <p>(iii) The Committee scrutinized the replies received from the Rural Development Department in respect of implementation of recommendations/observations made by the Committee in its 37th Report.</p>



1	2	3	4
8.	27th January, 2010	6	<p>(i) In the absence of the Chairperson (Rao Dharam Pal, MLA), Shri Narender Singh, MLA a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Consideration of papers placed before the Committee.</p> <p>(iii) The Committee resumed the scrutiny of replies received from the Rural Development Department in respect of implementation of recommendations/ observations made by the Committee in its 37th Report.</p>
9.	30th January, 2010	7	The Committee scrutinized the replies received from the Public Health Engineering Department in respect of implementation of recommendations/observations made by the Committee in its 28th Report.
10.	3rd February, 2010	6	<p>(i) In the absence of the Chairperson (Rao Dharam Pal, MLA), Shri Narender Singh, MLA a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/observations made by the Committee in its 35th Report.</p>
11.	10th February, 2010	5	The Committee scrutinized of the replies received from Public Health Engineering Department in respect of implementation of recommendations/observations made by the Committee in its 28th Report.
12.	15th February, 2010	7	The Committee scrutinized the replies received from the Mines & Geology Department in respect of implementation of recommendations/ observations made by the Committee in its 31st Report.
13.	17th February, 2010	6	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the replies received from the Excise & Taxation Department in respect of the budget material for the year 2009-10.</p>

1	2	3	4
14.	20th February, 2010	5	The Committee scrutinized the replies received from the Health Department in respect of implementation of recommendations/ observations made by the Committee in its 29th Report.
15.	24th February, 2010	7	<p>(i) In the absence of the Chairperson (Rao Dharam Pal, MLA), Shri Balbir Pal Shah, MLA a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.</p>
16.	2nd March, 2010	7	The Committee scrutinized the replies received from the Excise and Taxation Department in respect of implementation of recommendations/ observations made by the Committee in its 33rd Report.
17.	5th March, 2010	7	The Committee considered the supplementary Estimates for the year 2009-10 (2nd Installment) and prepared its report thereon.
18.	23rd March, 2010	6	<p>(i) In the absence of the Chairperson (Rao Dharam Pal, MLA), Shri Kuldeep Sharma, MLA a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee resumed the scrutiny of the replies received from the Public Health Engineering Department in respect of implementation of recommendations/ observations made by the Committee in its 28th Report.</p>
19.	25th March, 2010	3	<p>(i) In the absence of the Chairperson (Rao Dharam Pal, MLA), Rao Narender Singh, MLA a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee resumed the scrutiny of the replies received from the Environment Department in respect of implementation of recommendations/observations made by the Committee in its 35th Report.</p>

1.	2	3	4
20.	29th March, 2010	3	(i) In the absence of the Chairperson (Rao Dharam Pal, MLA), Rao Narender Singh, MLA a member of the Committee was chosen to preside over the meeting. (ii) The Committee resumed the scrutiny of the replies received from the Environment Department in respect of implementation of recommendations/observations made by the Committee in its 35th Report.

During the period under Review the Committee on Estimates presented the following Reports to the House.

Sr. No.	By whom presented	Date of presentation	Subject
1.	Chairperson	9th March, 2010	Report of the Committee on Estimates on the Supplementary Estimates (IInd Installment) for the year 2009-2010.

Meeting held at places other than Chandigarh

Sr. No.	Date of Meeting	Place of Meeting
1.	2nd January, 2010	Haryana Bhawan, New Delhi
2.	30th January, 2010	Haryana Bhawan, New Delhi
3.	15th February, 2010	Haryana Bhawan, New Delhi
4.	20th February, 2010	Haryana Bhawan, New Delhi
5.	2nd March, 2010	Haryana Bhawan, New Delhi
6.	25th March, 2010	Circuit House, Amritsar.
7.	29th March, 2010	Haryana Bhawan, New Delhi

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha, Secretariat.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES

The Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2009-2010 was constituted as a result of the motion passed by the Haryana Vidhan Sabha in its sitting held on 13th February, 2009 authorizing the Hon'ble Speaker to nominate the member of the Committee and also appoint the Chairperson of Committee. Smt. Geeta Bhukkal, MLA was appointed as a Chairperson of the Committee by the Hon'ble Speaker on 2nd April, 2009.

The names of Members of the Committee and number of meetings attended by each of them out of the total number of 30 meetings held during the period under review are given below :—

Sr. No.	Name of the Members	Number of meetings attended
1.	Smt. Geeta Bhukkal, M.L.A.	28
2.	Shri Amir Chand Makkar, M.L.A.	28
3.	Shri Ram Kishan Fauji, M.L.A.	04
4.	Shri Balwant Singh, M.L.A.	30
5.	Shri Bachan Singh Arya, M.L.A.	20
6.	Shri Sukhbir Singh Jaunapurja, M.L.A.	11
7.	Shri Hari Ram, M.L.A.	27
8.	Smt. Raj Rani Poonam, M.L.A.	27
9.	Shri Arjan Singh, M.L.A.	20

Meetings held and Business Transacted

The details showing the dates of meetings the number of Members present and business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of present	Business Transacted
1	2	3	4
1.	8th April, 2009	7	Welcome address by the Under Secretary.
2.	15th April, 2009	4	The Committee discussed the question of selection of Department and decided that it may be replaced in the next meeting.
3.	22nd April, 2009	5	(i) The Committee discussed the question of selection of Department but the Committee did not select any department. (ii) The Committee decided to hold own meeting at Haryana Bhawan, New Delhi on 24th April, 2009.

1	2	3	4
4.	24th April, 2009	6	The Committee partly scrutinized the reply received from the Government, Haryana, Industrial Training & Vocational Education Department in respect of implementation of recommendations/observations as contained in the 32nd Report of the Committee concerning the Industrial Training & Vocational Education Department.
5.	28th April, 2009	4	Selection of Departments.
6.	5th May, 2009	5	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee partly scrutinized the reply received from the Government, Haryana, Industrial Training & Vocational Education Department in respect of implementation of recommendations/observations as contained in the 32nd Report of the Committee concerning the Industrial Training & Vocational Educational Department.</p> <p>(iii) The Committee decided to hold own meeting at Haryana Bhawan, New Delhi on 9th May, 2009.</p>
7.	9th May, 2009	6	The Committee partly scrutinized the reply received from the Government, Haryana, Industrial Training & Vocational Education Department in respect of implementation of recommendations/observations as contained in the 32nd Report of the Committee concerning the Industrial Training & Vocational Education Department.
8.	12th May, 2009	6	The Committee partly scrutinized the reply received from the Government, Haryana, Industrial Training & Vocational Education Department in respect of implementation of recommendations/observations as contained in the 32nd Report of the Committee concerning the Industrial Training & Vocational Educational Department.

1	2	3	4
9.	19th May, 2009	6	<p>(i) The Committee partly scrutinized the reply received from the Government, Haryana, Industrial Training & Vocational Education Department in respect of implementation of recommendations/observations as contained in the 32nd Report of the Committee concerning the Industrial Training & Vocational Education Department.</p> <p>(ii) The Committee decided to hold own meeting at Haryana Bhawan, New Delhi on 21st May, 2009.</p>
10.	21st May, 2009	5	<p>The Committee partly scrutinized the reply received from the Government, Haryana, Industrial Training & Vocational Education Department in respect of implementation of recommendations/observations as contained in the 32nd Report of the Committee concerning the Industrial Training & Vocational Educational Department.</p>
11.	26th May, 2009	7	<p>The Committee partly scrutinized the reply received from the Government, Haryana, Industrial Training & Vocational Education Department in respect of implementation of recommendations/observations as contained in the 32nd Report of the Committee concerning the Industrial Training & Vocational Educational Department.</p>
12.	29th May, 2009	6	<p>The Committee partly scrutinized the reply received from the Government, Haryana, Industrial Training & Vocational Education Department in respect of implementation of recommendations/observations as contained in the 32nd Report of the Committee concerning the Industrial Training & Vocational Educational Department.</p>
13.	2nd June, 2009	8	<p>The Committee partly scrutinized the reply received from the Government, Haryana, Industrial Training & Vocational Education Department in respect of implementation of recommendations/observations as contained in the 32nd Report of the Committee concerning the Industrial Training & Vocational Educational Department.</p>

1	2	3	4
14.	5th June, 2009	8	The Committee partly scrutinized the reply received from the Government, Haryana, Industrial Training & Vocational Education Department in respect of implementation of recommendations/observations as contained in the 32nd Report of the Committee concerning the Industrial Training & Vocational Educational Department.
15.	9th June, 2009	8	The Committee partly scrutinized the reply received from the Government, Haryana, Industrial Training & Vocational Education Department in respect of implementation of recommendations/observations as contained in the 32nd Report of the Committee concerning the Industrial Training & Vocational Educational Department.
16.	15th June, 2009	6	The Committee partly scrutinized the reply received from the Government, Haryana, Industrial Training & Vocational Education Department in respect of implementation of recommendations/observations as contained in the 32nd Report of the Committee concerning the Industrial Training & Vocational Educational Department.
17.	16th June, 2009	7	The Committee partly scrutinized the reply received from the Government, Haryana, Industrial Training & Vocational Education Department in respect of implementation of recommendations/observations as contained in the 32nd Report of the Committee concerning the Industrial Training & Vocational Educational Department.
18.	18th June, 2009	7	The Committee partly scrutinized the reply received from the Government, of Haryana, Industrial Training & Vocational Education Department in respect of implementation of recommendations/observations as contained in the 32nd Report of the Committee concerning the Industrial Training & Vocational Educational Department.

1	2	3	4
19.	23rd June, 2009	8	<p>(i) The Committee considered the reply received from the Financial Commissioner & Principal Secretary to Government, Haryana Health Department and decided that the Financial Commissioner & Principal Secretary to Government, Haryana, Health Department may be requested to appear before the Committee for oral examination in the next meeting.</p> <p>(ii) The Committee decided to hold own meeting at Haryana Bhawan, New Delhi on 27th June, 2009.</p>
20.	27th June, 2009	8	The Committee scrutinized the reply received from the Financial Commissioner & Principal Secretary to Government, Haryana, Health Department regarding general working of Health Department.
21.	1st July, 2009	8	Postponement the oral examination fixed for 1st July, 2009.
22.	4th July, 2009	6	The Committee partly scrutinized the reply received from the Financial Commissioner & Principal Secretary to Government, Haryana, Cooperation Department in respect of implementation of recommendations/ observations as contained in the 32nd Report of the Committee concerning HAFED.
23.	8th July, 2009	7	<p>(i) Oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Health Department regarding the general working of Health Department and information received vide letter No. 20/17-ADM-2009/255, dated 9th June, 2009.</p> <p>(ii) The Committee decided to hold own meeting at Haryana Bhawan, New Delhi on 11th July, 2009.</p>
24.	11th July, 2009	6	The Committee scrutinized the reply received from the Financial Commissioner & Principal Secretary to Government, Haryana, Cooperation Department in respect of implementation of recommendations/ observations as contained in the 32nd Report of the Committee concerning HAFED.

1	2	3	4
25.	15th July, 2009	7	The Committee partly scrutinized the reply received from the Financial Commissioner & Principal Secretary to Government, Haryana, Town & Country Planning Department in respect of implementation of recommendations/ observations as contained in the 32nd Report of the Committee concerning HUDA.
26.	22nd July, 2009	7	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee partly scrutinized the reply received from the Financial Commissioner & Principal Secretary to Government, Haryana, Town & Country Planning Department in respect of implementation of recommendations/ observations as contained in the 32nd Report of the Committee concerning HUDA.</p>
27.	25th July, 2009	5	The Committee partly scrutinized the reply received from the Financial Commissioner & Principal Secretary to Government, Haryana, Town & Country Planning Department in respect of implementation of recommendations/ observations as contained in the 32nd Report of the Committee concerning HUDA.
28.	8th August, 2009	7	The Committee, partly scrutinized the reply received from the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department in respect of implementation of recommendation/ observations as contained in the 32nd Report of the Committee concerning Haryana Vidyut Prasaran Nigam Ltd.
29.	12th August, 2009	6	The Committee scrutinized the reply received from the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department in respect of implementation of recommendation/ observations as contained in the 32nd Report of the Committee concerning Haryana Vidyut Prasaran Nigam Ltd.

1	2	3	4
30.	19th August, 2009	9	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the reply received from the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department in respect of implementation of recommendations/ observations as contained in the 32nd Report of the concerning Uttar Haryana Bijli Vitran Nigam Ltd.</p> <p>(iii) Confirmation of Proceedings.</p>

After constitution of the twelfth Assembly, the new Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the remaining period of the year 2009-2010 was constituted as a result of the motion passed by the Haryana Vidhan Sabha in its sitting held on 28th October, 2009 authorizing the Hon'ble Speaker to nominate the member of the Committee and also appoint the Chairperson of Committee. Shri Ram Kishan Gujjar, MLA was appointed as a Chairperson of the Committee by the Hon'ble Speaker on 7th December, 2009.

The names of the Members of the Committee and number of meetings attended by the each of them out of the total number of 12 meetings held during the period under review are given below:—

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Ram Kishan Gujjar, M.L.A.	05
2.	Shri Jagdish Nayar, M.L.A.	11
3.	Shri Anil Dhantori, M.L.A.	06
4.	Shri Naresh Selwal, M.L.A.	09
5.	Smt. Shakuntla Khatak, M.L.A.	12
6.	Shri Dharam Singh, M.L.A.	11
7.	Sardar Charanjeet Singh Rori, M.L.A.	10
8.	Shri Naseem Ahmed, MLA	11
9.	Shri Dilbagh Singh, M.L.A.	04

1	2	3	4
1.	21st December, 2009	8	Welcome address by the Under Secretary.
2.	29th December, 2009	8	The Committee Partly scrutinized the reply received from the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department (H.V.P.N.L., D.H.B.V.N.L.) regarding general working of Power Department.
3.	6th January, 2010	4	The Committee Partly scrutinized the reply received from the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department (H.V.P.N.L., D.H.B.V.N.L.) regarding general working of Power Department.
4.	12th January, 2010	5	The Committee Partly scrutinized the reply received from the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department (H.V.P.N.L., D.H.B.V.N.L.) regarding general working of Power Department.
5.	22nd January, 2010	6	The Committee Partly scrutinized the reply received from the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department (H.V.P.N.L., D.H.B.V.N.L.) regarding general working of Power Department.
6.	28th January, 2010	7	The Committee Partly scrutinized the reply received from the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department (H.V.P.N.L., D.H.B.V.N.L.) regarding general working of Power Department.
7.	3rd February, 2010	8	The Committee Partly scrutinized the reply received from the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department (H.V.P.N.L., D.H.B.V.N.L.) regarding general working of Power Department.
8.	9th February, 2010	7	The Committee Partly scrutinized the reply received from the Financial Commissioner & Principal Secretary to Government, Haryana, Transport Department regarding general working of Transport Department.
9.	15th February, 2010	7	The Committee scrutinized the reply received from the Financial Commissioner & Principal Secretary to Government, Haryana, Transport Department regarding general working of Transport Department.

1	2	3	4
10.	23rd Febuary, 2010	7	(i) Drafting and finalization of 33rd Report of the Committee. (ii) Confirmation of Proceedings. (iii) Oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Transport, Department regarding the general working of Transport Department and information received from Transport Commissioner, Haryana, vide letter No. 7175/SA/E-4, dated 21st July, 2009.
11.	23rd March, 2010	6	The Committee Partly scrutinized the reply received from the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department (U.H.B.V.N.L.) regarding general working of Power Department.
12.	30th March, 2010	6	The Committee scrutinized the reply received from the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department (U.H.B.V.N.L.) regarding general working of Power Department.

Report presented

The Committee presented to the House its thirty third Report for the year 2009-2010 on 16th March, 2010.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha, Secretariat.

COMMITTEE ON GOVERNMENT ASSURANCES

The Committee on Government Assurances for the year 2009-10 consisting of nine Members was nominated by the Speaker Haryana Vidhan Sabha on 2nd April, 2009 vide notification No. 1 CGA/2009-10/36, dated 3rd April, 2009.

Shri Radhey Shyam Sharma, MLA a member of the Committee was appointed as Chairperson of the Committee.

The Committee held 31 meetings including one in which there was no quorum during the period under review.

The names of the Members/Special Invitees and number of meetings attended by each of them are shown in the followings table:—

Sr. No.	Name of the Member	Number of meeting attended
1.	Shri Radhey Shyam Sharma, M.L.A.	29
2.	Shri Udai Bhan, M.L.A.	22
3.	Shri Somvir Singh, M.L.A.	22
4.	Shri Satvinder Singh Rana, M.L.A.	28
5.	Shri Subhash Chaudhary, M.L.A.	25
6.	Shri Bharat Singh Chhokar, M.L.A.	24
7.	Shri Devender Kumar Bansal, M.L.A.	16
8.	Smt. Rekha Rana, M.L.A.	26
9.	Shri Naresh Yadav, M.L.A.	16
SPECIAL INVITTEES		
*1.	Shri Gian Chand Oadh, M.L.A.	25
**2.	Shri. Naresh Kumar Sharma, M.L.A.	11

* Shri. Gian Chand Oadh, MLA was nominated by the Hon'ble Speaker as Special Invitee on 22nd April, 2009.

** Shri Naresh Kumar Sharma, MLA was nominated by Hon'ble Speaker as Special Invitee on 12th April, 2009.

Meetings held and Business Transacted

The details showing the dates of meetings held, the number of Members present and business transacted at each meeting are given below:—

Sr. No.	Date of Meeting	Number of Members Including Special Invitees Present	Business Transacted
1	2	3	4
1.	9th April, 2009	7	The Accounts Officer, Haryana Vidhan Sabha explained the scope & functions of the Committee to the members on behalf of the Secretary, Haryana Vidhan Sabha.
2.	15th April, 2009	6	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding Assurances as contained in 38th Report of the Committee.
3.	18th April, 2009 (Haryana Bhawan) New Delhi	4	The Committee reviewed the outstanding Assurances of the 38th Report relating to Agriculture Department.
4.	21st April, 2009	6	Scrutiny of the Assurances given by the ministers on the floor of the house during the September, 2008 Session.
5.	28th April, 2009	5	Scrutiny of the replies from the various Government Departments in regard to the implementation of the outstanding Assurances as contained in 38th Report of the Committee.
6.	5th May, 2009	2	No business was transacted for want of Quorum.
7.	9th May, 2009 (Haryana Bhawan) New Delhi	6	The Committee reviewed the outstanding Assurances of 38th Report relating to Home Department.
8.	12th May, 2009	10	The Committee scrutinized the replies received from the Transport and Revenue Disaster Management Departments in regard to the implementation of the outstanding Assurances as contained in 38th Report of the Committee.
9.	19th May, 2009	10	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding Assurances as contained in 38th Report of the Committee.

1	2	3	4
10.	22nd May, 2009 (Haryana Bhawan) New Delhi	7	The Committee Reviewed the outstanding Assurances of 38th Report relating to Forest Department.
11.	26th May, 2009	9	The Committee orally examined the representatives of Health Department in regard to the implementation of outstanding Assurance No. 141 to 157 of 38th Report.
12.	29th May, 2009 (Haryana Bhawan) New Delhi	10	The Committee reviewed the outstanding Assurances of 38th Report relating to Rural Development Department.
13.	2nd June, 2009	11	The Committee scrutinized the replies received from the PWD B&R Department in regard to the implementation of the outstanding Assurances as contained in 38th Report of the Committee.
14.	9th June, 2009	10	The Committee postponed the oral Examination of Irrigation Department on the request of the Financial Commissioner & Principal Secretary to Govt. of Haryana, Irrigation Department.
15.	12th June, 2009 (Haryana Bhawan) New Delhi	9	The Committee Reviewed the outstanding Assurances of 38th Report relating to Home Department.
16.	17th June, 2009	8	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding Assurances as contained in 38th Report of the Committee.
17.	20th June, 2009 (Manali)	8	The Committee reviewed the outstanding Assurances of 38th Report relating Mines and Geology Department.
18.	22nd June, 2009 (Dharamshala)	8	The Committee reviewed the outstanding Assurances of 38th Report relating to Power Department.
19.	23rd June, 2009 (Dalhousie)	8	The Committee reviewed the outstanding Assurances of 38th Report relating to Industries Department.
20.	30th June, 2009	11	(i) Scrutiny of the replies received from the various Departments in regard to the implementation of the outstanding Assurances as contained in 38th Report of the Committee. (ii) The Committee also decided to undertake the Study Tour to Leh/Laddakh (J&K) w.e.f. 27th July, 2009 to 29th July, 2009.

1	2	3	4
21.	7th July, 2009	7	The Committee orally examined the representatives of Irrigation Department in regard to the implementation outstanding Assurance No. 74 to 97 of 38th Report.
22.	10th July, 2009 (Haryana Bhawan), New Delhi	5	The Committee reviewed the outstanding Assurances of 38th Report relating to Power Department.
23.	14th July, 2009	9	<p>(i) Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding Assurances as contained in 38th Report of the Committee.</p> <p>(ii) The Committee decided to cancel its study tour to Leh & Laddakh (J&K) w.e.f. 27th July, 2009 to 29th July, 2009.</p>
24.	17th July, 2009 (Haryana Bhawan), New Delhi	7	The Committee reviewed the outstanding Assurances of 38th Report relating to Forest and Public Health Engineer Department.
25.	21st July, 2009	8	The Committee reviewed the outstanding Assurances of 38th Report relating to Finance and Industries Departments.
26.	26th July, 2009 (Haryana Bhawan), New Delhi	10	The Committee reviewed the outstanding Assurances of 38th Report relating to Forests and Public Health Engineer Departments.
27.	7th August, 2009 (Haryana Bhawan), New Delhi	7	The Committee reviewed the outstanding Assurances of 38th Report relating to Power Department.
28.	11th August, 2009	9	<p>(i) Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding Assurances as contained in 38th Report of the Committee.</p> <p>(ii) The proceedings of the meeting held on 9-4-09, 15-4-09, 18-4-09, 21-4-09, 28-4-09, 9-5-09, 12-5-09, 19-5-09, 22-5-09, 26-5-09, 29-5-09, 2-6-09, 12-6-09, 17-6-09, 20-6-09, 22-6-09, 23-6-09, 30-6-09, 7-7-09, 10-7-09, 14-7-09, 17-7-09, 21-7-09, 26-7-09 and 7-8-09 were confirmed by the Chairperson.</p>

1	2	3	4
29.	13th August, 2009 (Haryana Bhawan) New Delhi	9	The Committee reviewed the outstanding Assurances of 38th Report relating to Education Department.
30.	18th August, 2009	11	The Committee condoled the sad demise of Bahin Kartar Devi, Minister.
31.	21st August, 2009 (Haryana Bhawan) New Delhi	5	The Committee reviewed the outstanding Assurances of 38th Report relating to Home Department.

After constitution of the twelfth Assembly, the new Committee on Government Assurances consisting of 9th Members and one Special Invitee was nominated by the Speaker Haryana Vidhan Sabha on 7th December, 2009 for the remaining period of the year 2009-10 vide notification No. 1-CGA/2009-10/86, dated 7th December, 2009.

Shri Ram Pal Majra, MLA was appointed as the Chairperson of the Committee.

The Committee held 18 meetings during the period under Review.

The names of the Members /Special Invitees and number of meetings attended by each of them are shown in the following Table:—

Sr. No.	Name of the Members	Number of meetings attended
1.	Shri Ram Pal Majra, M.L.A.	18
2.	Shri Ram Kishan Gujjar, M.L.A.	02
3.	Shri Pardeep Chaudhary, M.L.A.	02
4.	Shri Vinod Bhayana, M.L.A.	13
5.	Shri Zile Ram Sharma, M.L.A.	13
6.	Shri Anand Kaushik, M.L.A.	15
7.	Shri Raghbir Singh Tewatia, M.L.A.	14
8.	Shri Ganga Ram, MLA	15
9.	Shri Kali Ram Patwari, M.L.A.	18

SPECIAL INVITTEES

1.	Col. Raghbir Singh (Badhra), M.L.A.,	18
*2.	Smt. Saroj Mor, M.L.A.	13

*Smt. Saroj Mor, MLA was nominated by the Hon'ble Speaker as Special Invitee on 8th January, 2010.

Sr. No.	Date of Meeting	Number of Members including special invitees present	Business Transacted
1	2	3	4
1.	11th December, 2009	8	The Under Secretary, Haryana Vidhan Sabha welcomed the members of the Committee on behalf of the Secretary, Haryaa Vidhan Sabha and explained scope & functions of the Committee to the members.
2.	16th December, 2009	8	Scrutiny of the replies received from the various Government Department in regard to the implementation of the outstanding Assurances as contained in 38th Report of the Committee.
3.	22nd December, 2009	9	(i) The D.O. letter No. PA/FCP-2009/5341, dated 21-12-2009 received from the Financial Commissioner and Principal Secretary to Govt. Haryana, Power Department regarding postponement of oral examination fixed for 22-12-10 was placed before the Committee. The Committee acceded to his request. (ii) The Committee orally examined the representative of the Cooperation Department in regard to the implementation outstanding Assurances No. 35 to 39 of 38th Report.
4.	29th December, 2009	6	The Committee Scrutinized the replies from the Technical Education Department in regard to the implementation of the outstanding Assurances as contained in 38th Report of the Committee.
5.	6th January, 2010	7	The Committee Scrutinized the replies from the Rural Development Department in regard to the implementation of the outstanding Assurances as contained in 38th Report of the Committee.
6.	12th January, 2010	8	The Committee Scrutinized the replies from the Cooperation and Town & Country Planning Department in regard to the implementation of the outstanding Assurances as contained in 38th Report of the Committee.

1	2	3	4
7.	21st January, 2010	9	The Committee Scrutinized the replies from the Sports and Youth Affairs Department in regard to the implementation of the outstanding Assurances as contained in 38th Report of the Committee.
8.	22nd January, 2010	9	<p>(i) Oral Examination of Power Department in regard to the implementation outstanding Assurance No. 98 to 101 of 38th Report of the Committee and outstanding Assurance 31, 33 to 35, 38 to 40, 42, & 43 of the March, Session 2008.</p> <p>(ii) Oral Examination of Agriculture, Department in regard to the implementation outstanding Assurance No. 25 to 34 of 38th Report of the Committee and outstanding Assurance No. 1 of the March, Session 2008.</p> <p>(iii) Oral Examination of Technical Education, Department in regard to the implementation outstanding Assurance No. 172 to 175 of 38th Report of the Committee and outstanding Assurance 98 of the March, Session 2008.</p>
9.	27th January, 2010	8	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding Assurances as contained in 38th Report of the Committee.
10.	28th January, 2010	9	The Committee Scrutinized the replies received from the Revenue and Disaster Departments in regard to the implementation of the outstanding Assurances as contained in 38th Report of the Committee.
11.	2nd February, 2010	10	<p>(i) U.O. No. ps/fcdp/2010/585, dated 28-1-2010 received from the Financial Commissioner and Principal Secretary to Government Haryana Development and Panchayat Department regarding postponement of oral examination fixed for 2nd February, 2010 was placed before the Committee and the Committee acceded to his request.</p> <p>(ii) The oral Examination of Urban Local Bodies Department in regard to the implementation of outstanding Assurances of 38th Report of the Committee.</p>

1	2	3	4
12.	9th February, 2010	10	Letter No. Coord/DIH/C/VS/Assurances 1557A, dated 5-2-2010 received from Director Industries and cum-Commerce Haryana for extension of time was placed before the Committee and the Committee acceded to the request.
13.	16th February, 2010	9	<p>(i) The Chairperson confirmed the proceedings of the meetings held on 11-12-2009, 16-12-2009, 22-12-2009, 29-12-2009, 6-1-2010, 12-1-2010, 21-1-2010, 27-1-2010, 28-1-2010.</p> <p>(ii) The Committee partially drafted the 39th report of the Committee.</p> <p>(iii) The statement of Assurances given by the Minister on the floor of the House during the February, 2009 session was placed before the Committee and the Committee decided that the statement of Assurances for February, 2009 session may be placed before the next Committee.</p>
14.	17th February, 2010	6	<p>(i) Oral Examination of Home Department in regard to the implementation outstanding Assurances of 38th Report of the Committee.</p> <p>(ii) Oral Examination of Education Department in regard to the implementation of outstanding Assurance of 38th Report of the Committee.</p> <p>(iii) Oral Examination of Development and Panchayat Department in regard to the implementation outstanding Assurance of 38th Report of the Committee.</p> <p>(iv) Memo No. 31/31-08 Cood (3), dated 16-2-2010 received from the Commissioner Higher Education Department was placed before the Committee acceded to the request.</p>
15.	22nd February, 2010	9	<p>(i) Oral Examination of Town and Country Planning Department in regard to the implementation of outstanding Assurance of 38th Report of the Committee.</p> <p>(ii) Oral Examination of Excise and Taxation Department in regard to the implementation of outstanding Assurance of 38th Report of the Committee.</p>

1	2	3	4
16.	23rd February, 2010	9	(i) The Chairperson Confirmed the proceeding of the meetings of the Committee held on 2-2-2010, 9-2-2010, 16-2-2010, 17-2-2010 and 22-2-2010. (ii) The Committee drafted and finalized its 39th Report for the year 2009-10. (iii) The Committee authorized the Chairperson to present its Report to the House.
17.	22nd March, 2010	9	The Committee reviewed the outstanding Assurances of 39th Report relating to General Administration Department.
18.	29th March, 2010	8	The Committee reviewed the outstanding Assurances of 39th Report relating to Education Department.

The details of the meetings held at places outside Chandigarh are as under :—

Sr. No.	Date of Meeting	Place of Meeting
1.	18th April, 2009	Haryana Bhawan, New Delhi
2.	9th May, 2009	Haryana Bhawan, New Delhi
3.	22nd May, 2009	Haryana Bhawan, New Delhi
4.	29th May, 2009	Haryana Bhawan, New Delhi
5.	12th June, 2009	Haryana Bhawan, New Delhi
6.	20th June, 2009	Manali (Himachal)
7.	22nd June, 2009	Dhararamshala (Himachal)
8.	23rd June, 2009	Dalhausie (Himachal)
9.	10th July, 2009	Haryana Bhawan, New Delhi
10.	17th July, 2009	Haryana Bhawan, New Delhi
11.	26th July, 2009	Haryana Bhawan, New Delhi
12.	7th August, 2009	Haryana Bhawan, New Delhi
13.	13th August, 2009	Haryana Bhawan, New Delhi
14.	21st August, 2009	Haryana Bhawan, New Delhi

Report Presented

The Committee presented its 39th Report for the year, 2009-10 to the House on 16th March, 2010.

Proceedings

A record of proceedings of meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON SUBORDINATE LEGISLATION

The Committee consisting of 8 Members of the Haryana Vidhan Sabha (including the Advocate General) was nominated by the Hon'ble Speaker on the 2nd April, 2009 for the year 2009-10 and was notified in the official Gazette vide Notification No. HVS/SLC/1/2009-10/33, dated 3rd April 2009.

Smt. Anita Yadav, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 37 meetings during the period under review.

The names of the Members/Special Invitee and number of meetings attended by each of them are shown in the following Table:—

Sr. No.	Name of the member	Number of meetings attended
1.	Smt. Anita Yadav, MLA	Chairperson 37
2.	Shri Sher Singh, MLA	Member 12
3.	Shri Jagbir Singh Malik, MLA	Member 35
4.	Shri Harsh Kumar, MLA	Member 29
5.	Shri Bhim Sain Mehta, MLA	Member 31
6.	Shri Sahida Khan, MLA	Member 36
7.	Shri Dinesh Kaushik, MLA	Member 09
8.	Advocate General	Member NIL
Special Invitee		
	* Shri Devender Kumar Bansal, MLA	30

* Nominated as Special Invitee of the Committee vide Notification No. HVS-SLC-1/2009-10/38, dated the 8th April, 2009.

Rules Scrutinized

The Committee scrutinized the following Rules :—

1. Scrutiny of the Wild Life (Protection) Haryana Rules, 1974 framed under the Wild Life (Protection) Act, 1972.
2. The Punjab Village Common Lands (Regulation) Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961.

Meetings held and Business transacted.

The date of meetings, the number of Members present and the Business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of members present	Business transacted
1	2	3	4
1.	8th April, 2009	6	<ol style="list-style-type: none"> 1. Discussion on the Scope and Function of the Committee. 2. The Committee desired that a list of rules to be scrutinized during its tenure be prepared and submitted to the Committee. 3. The Committee decided to hold its next meeting at Haryana Bhawan, New Delhi on 11th April, 2009.
2.	11th April, 2009 (New Delhi)	6	Selection of Rules.
3.	15th April, 2009	4	<ol style="list-style-type: none"> 1. Scrutiny of the Wild Life (Protection) Rules, 1974 framed under the Wild Life (Protection) Act, 1972. 2. The Committee decided to hold its next meeting at Haryana Bhawan, New Delhi on 18th April, 2009.
4.	18th April, 2006 (New Delhi)	7	Resumption of scrutiny of the Wild Life (Protection) Rules, 1974 framed under the Wild Life (Protection) Act, 1972.
5.	21st April, 2009	6	<ol style="list-style-type: none"> 1. Resumption of Scrutiny of the Wild Life (Protection) Rules, 1974 framed under the Wild Life (Protection) Act, 1972. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 24th April, 2009.
6.	24th April, 2009 (New Delhi)	5	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Resumption of Scrutiny of the Wild Life (Protection) Rules, 1974 framed under the Wild Life (Protection) Act, 1972.
7.	28th April, 2009	6	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Resumption of Scrutiny of the Wild Life (Protection) Rules, 1974 framed under the Wild Life (Protection) Act, 1972. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 1st May, 2009.

1	2		3
8.	1st May, 2009 (New Delhi)	4	Resumption of scrutiny of the Wild Life (Protection) Rules, 1974 framed under the Wild Life (Protection) Act, 1972.
9.	4th May, 2009	4	<ol style="list-style-type: none"> 1. Papers placed before the Committee. 2. Resumption of scrutiny of the replies received from the Government/ Department in respect of the Wild Life (Protection) Haryana Rules, 1974 framed under the Wild Life (Protection) Haryana Act, 1972.
10.	11th May, 2009	4	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the replies. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 15th May, 2009.
11.	15th May, 2009 (New Delhi)	6	Resumption of scrutiny of the Wild Life (Protection) Rules, 1974 framed under the Wild Life (Protection) Act, 1972.
12.	18th May, 2009	6	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the replies. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 22nd May, 2009.
13.	22nd May, 2009 (New Delhi)	6	Resumption of scrutiny of the replies.
14.	25th May, 2009	7	<ol style="list-style-type: none"> 1. Study of the Punjab Village Common Lands (Regulation) Act, 1961. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 29th May, 2009.
15.	29th May, 2009 (New Delhi)	5	Study of the Punjab Village Common Lands (Regulation) Act, 1961.
16.	1st June, 2009	7	<ol style="list-style-type: none"> 1. Study of the Punjab Village Common Lands (Regulation) Act, 1961. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 5th June, 2009.
17.	5th June, 2009 (New Delhi)	6	Study of the Punjab Village Common Lands (Regulation) Act, 1961.
18.	8th June, 2009	6	<ol style="list-style-type: none"> 1. Study of the Punjab Village Common Lands (Regulation) Act, 1961. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 12th June, 2009.

1	2		3
19.	12th June, 2009 (New Delhi)	5	Study of the Punjab Village Common Lands (Regulation) Act, 1961.
20.	15th June, 2009	6	<ol style="list-style-type: none"> 1. Study of the Punjab Village Common Lands (Regulation) Act, 1961. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 19th June, 2009.
21.	19th June, 2009 (New Delhi)	7	Study of the Punjab Village Common Lands (Regulation) Act, 1961.
22.	22nd June, 2009	7	<ol style="list-style-type: none"> 1. Study of the Punjab Village Common Lands (Regulation) Act, 1961. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 26th June, 2009.
23.	26th June, 2009 (New Delhi)	5	Study of the Punjab Village Common Lands (Regulation) Act, 1961.
24.	29th June, 2009	6	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Study of the Punjab Village Common Lands (Regulation) Act, 1961. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 3rd July, 2009.
25.	3rd July, 2009 (New Delhi)	4	Study of the Punjab Village Common Lands (Regulation) Act, 1961.
26.	6th July, 2009	7	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Scrutiny of the Punjab Village Common Lands (Regulation), Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961. 3. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 10th July, 2009. 4. Confirmation of Proceedings.
27.	10th July, 2009 (New Delhi)	7	Scrutiny of the Punjab Village Common Lands (Regulation), Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961.

1	2	3	4
28.	13th July, 2009	8	<ol style="list-style-type: none"> 1. Scrutiny of the Punjab Village Common Lands (Regulation), Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 17th July, 2009.
29.	17th July, 2009 (New Delhi)	4	Resumption of scrutiny of the Punjab Village Common Lands (Regulation), Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961.
30.	20th July, 2009	6	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the Punjab Village Common Lands (Regulation), Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961. 2. The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 23rd July, 2009.
31.	23rd July, 2009 (New Delhi)	6	Resumption of scrutiny of the Punjab Village Common Lands (Regulation), Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961.
32.	27th July, 2009	8	Resumption of scrutiny of the Punjab Village Common Lands (Regulation), Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961.
33.	7th August, 2009 (New Delhi)	6	Resumption of scrutiny of the Punjab Village Common Lands (Regulation), Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961.
34.	10th August, 2009	7	Resumption of scrutiny of the Punjab Village Common Lands (Regulation), Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961.
35.	13th August, 2009 (New Delhi)	7	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the Punjab Village Common Lands (Regulation), Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961. 2. The Committee decided to hold its own meeting at Shimla (H.P.) on 20th August, 2009. 3. Confirmation of Proceedings.

1	2	3	4
36.	17th August, 2009	6	Due to State Condolence on the sad demise of Smt. Kartar Devi, Minister, Haryana, the meeting was adjourned.
37.	20th August, 2009 (Shimla, H.P.)	6	Resumption of scrutiny of the Punjab Village Common Lands (Regulation), Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961.

After constitution of the twelfth Assembly, the New Committee on Subordinate Legislation consisting of 8 Members of the Haryana Vidhan Sabha (including the Advocate General) was nominated by the Hon'ble Speaker on the 7th December, 2009 and was notified in the official Gazette vide Notification No. HVS/SLC/1/2009-10/91, dated 8th December, 2009 for the remaining period for the year 2009-10.

Shri Jagbir Singh Malik, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 19 meetings during the period under Review.

The names of Members/Special Invitees and number of meetings attended by each of them are shown in the following Table:—

Sr. No.	Name of the Member	Number of meeting attended
1.	Shri. Jagbir Singh Malik, M.L.A.	Chairperson 18
2.	Shri Balbir Pal Shah, M.L.A.	Member 01
3.	Shri Ajay Singh Chautala, M.L.A.	Member 12
4.	Shri Bharat Bhushan Batra, M.L.A.	Member 04
5.	Shri Sri Krishan Hooda, M.L.A.	Member 14
6.	Shri Rameshwar Dayal Rajoria, M.L.A.	Member 19
7.	Shri Ghanshyam Saraf, M.L.A.	Member 14
8.	Shri Advocate General, M.L.A.	Member NIL

Special Invitees

*1.	Shri Subhash Chaudhary, M.L.A.	19
**2.	Shri Devender Kumar Bansal, M.L.A.	03

* Nominated as Special Invitee of the Committee vide Notification No. HVS-SLC-1/2009-10/91, dated the 8th December, 2010.

** Nominated as Special Invitee of the Committee vide Notification No. HVS-SLC-1/2009-10/17, dated the 11th March, 2010.

Rules Scrutinized

The Committee scrutinized the Punjab Village Common Lands (Regulation) Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961.

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	14th December, 2009	5	Welcome Address.
2.	22nd December, 2009	5	Selection of Rules.
3.	29th December, 2009	7	1. Paper Placed before the Committee. 2. Scrutiny of the Punjab Village Common Lands (Regulation) Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961.
4.	4th January, 2010	5	1. Paper Placed before the Committee. 2. Scrutiny of the Punjab Village Common Lands (Regulation) Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961.
5.	12th January, 2010	2	Meeting adjourned for want of quorum.
6.	21st January, 2010	4	1. Paper Placed before the Committee. 2. Resumption of Scrutiny of the Punjab Village Common Lands (Regulation) Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961.
7.	27th January, 2010	7	1. Paper placed before the Committee. 2. Resumption of Scrutiny of the Punjab Village Common Lands (Regulation) Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961.
8.	2nd February, 2010	6	1. Paper Placed before the Committee. 2. Resumption of Scrutiny of the Punjab Village Common Lands (Regulation) Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961.
9.	10th February, 2010	4	Resumption of Scrutiny of the Punjab Village Common Lands (Regulation) Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961.

1	2	3	4
10.	17th February, 2010	3	Meeting adjourned for want of quorum.
11.	23rd February, 2010	7	<ol style="list-style-type: none"> 1. Paper Placed before the Committee. 2. Resumption of Scrutiny of the Punjab Village Common Lands (Regulation) Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961. 3. Study tour to the States of Tamil Nadu, West Bengal and Union Territory of Andman and Nicobar Islands w.e.f. 19-3-2010 to 30-3-2010 at Haryana Bhawan, New Delhi on 19-3-2010 and 30-3-2010 at Tirumala (Tirupati) and Puducherry on 21-3-2010 and 23-3-2010.
12.	2nd March, 2010	5	<ol style="list-style-type: none"> 1. Paper Placed before the Committee. 2. Resumption of Scrutiny of the Punjab Village Common Lands (Regulation) Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961. 3. General observation Regarding preparation and presentation of the Report. 4. Revised tour programme study tour to the States of Tamil Nadu, West Bengal and Union Territory of Andman and Nicobar Islands w.e.f. 19-3-2010 to 30-3-2010 at Haryana Bhawan, New Delhi on 19-3-2010 and 29-3-2010 instead of 30-3-2010 Rest of the tour programme will be same at Tirumala (Tirupati) and Puducherry on 21-3-2010 and 23-3-2010. 5. Confirmation of the Proceedings.
13.	19th March, 2010 (New Delhi)	7	The Committee framed the questionnaire to be discussed with the Sister Committees and Lt. Governor of Andaman & Nicobar Islands during its tour to the States of Tamil Nadu, West Bengal and Union Territory of Puducherry and Andaman & Nicobar Islands w.e.f. 19-3-2010 to 29-3-2010.
14.	21st March, 2010 (Tirupati (A.P.))	6	The Committee discussed the probable answers to the questionnaire to be discussed with the Sister Committees and Lt. Governor of Andaman & Nicobar Islands during its tour to the States of Tamil Nadu, West Bengal and Union Territory of Puducherry and Andaman & Nicobar Islands w.e.f. 19-3-2010 to 29-3-2010.

1	2	3	4
15.	22nd March, 2010 Chennai (T. Nadu)	6	The Committee reviewed the discussion on the questionnaire framed for discussion with the sister Committee of Puducherry.
16.	23rd March, 2010 (Puduchery)	6	The Committee discussed the matters of Common interests with the Secretary Puducherry Legislative Assembly.
17.	24th March, 2010 Port Blair (A& Nicobar Islands)	7	The Committee the discussed matters of common interests with the Lt. Governor of Andaman & Nicobar Islands.
18.	27th March, 2010 Kolkata (West Bengal)	5	The Committee reviewed the proceedings held with th Lt. Governor of Andaman & Nicobar Islands.
19.	29th March, 2010 (New Delhi)	7	The Committee went through the provisions of the Punjab Village Common Lands (Regulation) Rules, 1964 framed under the Punjab Village Common Lands (Regulation) Act, 1961.

Meetings at Places other than Chandigarh.

The Committee held its meetings on the following dates and places :—

Sr. No.	Place	Date
1.	New Delhi	11th April, 2009
2.	New Delhi	18th April, 2009
3.	New Delhi	24th April, 2009
4.	New Delhi	1st May, 2009
5.	New Delhi	15th May, 2009
6.	New Delhi	22nd May, 2009
7.	New Delhi	29th May, 2009
8.	New Delhi	5th June, 2009
9.	New Delhi	12th June, 2009
10.	New Delhi	19th June, 2009
11.	New Delhi	26th June, 2009
12.	New Delhi	3rd July, 2009

1	2	3	4
13.	New Delhi		10th July, 2009
14.	New Delhi		17th July, 2009
15.	New Delhi		23rd July, 2009
16.	New Delhi		7th August, 2009
17.	New Delhi		13th August, 2009
18.	Shimla (H.P.)		20th August, 2009
19.	New Delhi		19th March, 2010
20.	Tirupati (A.P.)		21st March, 2010
21.	Chennai		22nd March, 2010
22.	Puducherry		23rd March, 2010
23.	Port Blair		24th March, 2010
24.	Kolkata (W.B.)		27th March, 2010
25.	New Delhi		29th March, 2010

Report Presented

Due to paucity of time, the Committee could not present its 39th Report as the Committee could not complete the scrutiny of various Rules Besides it, the Committee could not watch the implementation of recommendations/observations made by the previous Committees in respect of Rules mentioned in various reports for want of latest replies from the concerned departments.

Proceedings

A record of proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE OF PRIVILEGES

The Committee of Privileges consisting of ten members which was nominated by the Hon'ble Speaker on 1st April, 2008 under Rule 284 (1) of the Rules of the Procedure and Conduct of Business in the Haryana Legislative Assembly continued to function till dissolution of the House i.e. 21st August, 2009.

Sh. Shamsher Singh Surjewala, MLA was nominated by the Hon'ble Speaker as Chairperson of the Committee. The name of the Members of the Committee were as under:—

Sr. No.	Name of the Member	Number of meeting attended
1.	*Shri. Shamsher Singh Surjewala, M.L.A. Chairperson	
2.	Shri Anand Singh Dangi, M.L.A. Member	
3.	Shri Habib-Ur-Rehman, M.L.A. Member	
4.	Shri Nirmal Singh, M.L.A. Member	
5.	Smt. Geeta Bhukal, M.L.A. Member	
6.	Shri Radhey Shyam Sharma, M.L.A. Member	
7.	Shri Arjan Singh, M.L.A. Member	
8.	Shri Gian Chand, M.L.A. Member	
9.	Shri Rajinder Singh Joon, M.L.A. Member	
10.	Shri. Ramesh Kumar Gupta, M.L.A. Member	

* Shri. Karan Singh Dalal, M.L.A. was nominated by the Hon'ble Speaker as Chairperson of the w.e.f. 25th April, 2008, under Rule 285 (2) of Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly in the vacancy caused by the resignation of Sh. Shamsher Singh Surjewala, MLA from the Membership/Chairpersonship of the Committee of Privileges.

The Committee held 4 meetings during the period from April, 2009 till dissolution of the House i.e. 21st August, 2009. The names of the Members and the meeting attended by each of them are shown in the following table:—

Sr. No.	Name of the Member	Number of meeting attended
1.	ShriKaran Singh Dalal, M.L.A. Chairperson	1
2.	Shri Anand Singh Dangi, M.L.A. Member	1
3.	Shri Habib-Ur-Rehman, M.L.A. Member	1

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4.	Shri Nirmal Singh, M.L.A.	Member	1
5.	Smt. Geeta Bhukal, M.L.A.	Member	3
6.	Shri Radhey Shyam Sharma, M.L.A.	Member	1
7.	Shri Arjan Singh, M.L.A.	Member	4
8.	Shri Gian Chand, M.L.A.	Member	1
9.	Shri Rajinder Singh Joon, M.L.A.	Member	3
10.	Shri. Ramesh Kumar Gupta, M.L.A.	Member	1

Question of Privilege pending

1. The Committee considered question of alleged breach of privilege against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, regarding his misconduct, misbehaviour and disorderly disrupting the proceeding of the House, unbecoming of a Member of the House, thereby committing the contempt of the House/breach of privilege on 20-3-2007 and on earlier occasions also during the present Session.

* The matter lapsed on the dissolution of the House on 21-8-2009.

The New Committee of Privileges consisting of ten Members was nominated by the Hon'ble Speaker on 7th December, 2009 under Rule 284(1) of the Rules of the Procedure and Conduct of Business in the Haryana Legislative Assembly.

Dr. Raghubir Singh Kadian, MLA was nominated by the Hon'ble Speaker as Chairperson of the Committee. The names of the Members of the Committee were as under:—

Sr. No.	Name of the Member	
1.	Shri Raghuvir Singh Kadian, M.L.A.	Chairperson
2.	Shri Anand Singh Dangi, M.L.A.	Member
3.	Shri Rajinder Singh Joon, M.L.A.	Member
4.	Rao Dharam Pal, M.L.A.	Member
5.	Shri Bharat Bhushan Batra, M.L.A.	Member
6.	Shri Kuldeep Sharma, M.L.A.	Member
7.	Shri Rajbir Singh Barara, M.L.A.	Member
8.	Col. Raghubir Singh (Badhra), M.L.A.	Member
9.	Shri Phool Singh Kheri, M.L.A.	Member
10.	Shri. Prithi Singh, M.L.A.	Member

The Committee held 15 meetings during the period from 7th December, 2009 to 31st March, 2010. The names of the Members and number of meeting attended by each of them are shown in the following table:—

Sr. No.	Name of the Members		Number of meeting attended
1.	Dr. Raghuvir Singh Kadian, M.L.A.	Chairperson	15
2.	Shri Anand Singh Dangi, M.L.A.	Member	6
3.	Shri Rajinder Singh Joon, M.L.A.	Member	6
4.	Rao Dharam Pal, M.L.A.	Member	3
5.	Shri Bharat Bhushan Batra, M.L.A.	Member	14
6.	Shri Kuldeep Sharma, M.L.A.	Member	9
7.	Shri Rajbir Singh Barara, M.L.A.	Member	15
8.	Col. Raghbir Singh (Badhra), M.L.A.	Member	14
9.	Shri Phool Singh Kheri, M.L.A.	Member	14
10.	Shri. Prithi Singh, M.L.A.	Member	13

Meetings held and Business Transacted

Sr. No.	Date of Meeting	Members present	Business Transacted
1	2	3	4
1.	23rd June, 2009	2	The Meeting adjourned for want of quorum.
2.	30th June, 2009	4	The Meeting adjourned for want of quorum.
3.	7th July, 2009	4	The Meeting adjourned for want of quorum.
4.	21st July, 2009	7	The Committee considered the Privilege issue against Sh. Om Prakash Chautala, MLA given notice of by Sh. Randeep Singh Surjewala, Parliamentary Affairs Minister, Haryana. The Committee drafted and finalized the fifth Preliminary Report in respect of pending Privilege issue. The Committee authorized the Chairperson to sign and present the Preliminary Report to the House.
1.	11th December, 2009	6	Welcome address to the Committee by Under Secretary and discussion on the scope and functions of the Committee of Privileges.

1	2	3	4
2.	16th December, 2009	8	<p>The Committee discussed the Scope and functions of the Committee. The Committee also went through the Constitutional provisions as envisaged in Article 105 and 194 of the Constitution of India relating to powers, privileges and amenities of the House, its members and Committees.</p> <p>The Committee desired that a copy of the order of precedence issued by the State Govt. of Haryana may be made available to it in its next meeting to know the protocol status at State functions in the State of Haryana.</p> <p>The Committee further desired that a draft tour programme by Air to be scheduled in the first week of February, 2010 to the State of Tamil Nadu, Union Territory of Andaman & Nikobar and Pondicherry may be put up to the Committee in the next meeting for its approval.</p>
3.	23rd December, 2009	9	<p>The Committee discussed the Scope and functions of the Committee.</p> <p>The Committee decided to undertake a study tour to the State of Tamil Nadu, Union Territory of Andaman & Nikobar and Pondicherry from 4th February, 2010 to 11th February, 2010 & decided to hold its own meeting at Trumala (Tirupati) in Andhra Pradesh. The Committee has also decided to hold its own meeting at Haryana Bhawan, New Delhi on 3-2-2010 and 12-3-2010 after the completion of the study tour.</p>
4.	30th December, 2009	7	<p>The Committee discussed the scope and functions of the Committee.</p>
5.	6th January, 2010	9	<p>The Committee discussed the scope and functions of the Committee.</p>
6.	13th January, 2010	4	<p>The Meeting adjourned for want of quorum.</p>
7.	21st January, 2010	7	<p>The Committee discussed the scope and functions of the Committee.</p>
8.	27th January, 2010	7	<p>The Committee discussed the scope and functions of the Committee.</p> <p>The Committee decided to hold its meeting at Haryana Bhawan, New Delhi on 3-2-2010 at 2.30 P.M.</p>

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9.	3rd February, 2010	8	The Committee discussed the scope and functions of the Committee.
10.	10th February, 2010	10	The Committee discussed the scope and functions of the Committee.
11.	18th February, 2010	7	The Committee discussed the scope and functions of the Committee.
12.	24th February, 2010	8	The Committee discussed the scope and functions of the Committee.
13.	2nd March, 2010	5	The Committee discussed the scope and functions of the Committee.

Questions of Privilege pending

1. The Committee considered the question of alleged breach of privilege against Sh. Om Prakash Chautala, MLA given notice of by Sh. Kuldeep Sharma, MLA in the matter of making false statements on the floor of the House on 11th March, 2010 regarding imposing VAT on Salt which was made willfully, deliberately and knowingly by Sh. Om Prakash Chautala thereby misleading the House and amounting to committing the contempt of the House/ Breach of Privilege by him.
2. The Committee considered the question of alleged breach of privilege against Sh. Om Prakash Chautala, MLA given notice of by Sh. Bharat Bhushan Batra, MLA in the matter that Sh. Om Prakash Chautala has made false, misleading and incorrect statement on the floor of the House on 11th March, 2010, willfully, deliberate and knowing stating that the Haryana Urban Development Authority had not acquired a single acre of land since coming into power of the Congress Govt. in March, 2005 till date. He has also stated that not even a single Sector of HUDA had been floated during this period, whereas the Parliamentary Affairs Minister, Sh. Randeep Singh Surjewala had pointed out the correct factual position but Sh. Om Prakash Chautala

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again asserted that neither even a single Sector of HUDA was floated nor a single acre of land acquired by HUDA from March 2005 till date. By doing so Sh. Om Prakash Chautala has tried to mislead the House willfully, knowingly and deliberately which amounts to contempt of the House/Breach of Privilege committed by him. Thus, the matter making false statement by Sh. Om Prakash Chautala on the floor of the House on 11th March, 2010, involves the question of Breach of Privilege/ contempt of the House.

3. The Committee considered the question of alleged breach of privilege against Sh. Om Prakash Chautala, MLA given notice of by Sh. Aftab Ahmed ,MLA in the matter that Sh. Om Prakash Chautala delivered his speech in the House on 11 th March,2010 on the Budget and made categorically incorrect and misleading statement stating that the Reliance Company had been given 1500 acres of land at a cost of Rs. 370 crore in garb of giving employment, particularly when HSIIDC had acquired this land for the welfare of the people. He further stated that a four acres chunk of land out of this acquired land has been auctioned for Rs. 290 crore. He consequently alleged loss to the exchequer and fraud on account thereof. Besides it, he further asserted that the land of farmers was acquired in the name of 'SEZ' and they were told that they will be given bonus-annuity of Rs. 10,000/- per acre per year. He further stated that even a rupee has not been paid till date to any farmer by way of such bonus/annuity. Whereas the above statement of Shri Om Prakash Chautala is factually and absolutely incorrect. Shri Om Prakash Chautala has made a false, misleading and incorrect statement in the House on both the afore

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			<p>stated subjects. Shri Om Prakash Chautala made this statement willfully, deliberately and knowingly to mislead this August House. This constitutes a matter of clear breach of privilege of the House. Thus, the matter of making false statement by Shri Om Prakash Chautala on the floor of the House on 11th March, 2010, involves the question of Breach of Privilege/contempt of the House.</p>
14.	23rd March, 2010	7	<p>The following notices of Privileges Motions were placed before the Committee. The Committee observed that before determining the question of breach of privilege as raised in the notices, a request may be made to the Hon'ble Speaker that the complete proceedings of the House of dated 11.3.2010 be made available to the members in its next meeting, to be held on 31.3.2010 so that the matter of breach of privilege referred to the Committee may be examined in accordance with the rules/directions.</p> <p>(i) Notice of Privilege Motion given by Sh. Kuldeep Sharma, MLA against Sh. Om Prakash Chautala, MLA.</p> <p>(ii) Notice of Privilege Motion given by Sh. Bharat Bhushan Batra, MLA against Sh. Om Prakash Chautala, MLA.</p> <p>(iii) Notice of Privilege Motion given by Sh. Aftab Ahmed, MLA against Sh. Om Prakash Chautala, MLA.</p>
15.	31st March, 2010	7	<p>The Committee considered the Privilege issues against Sh. Om Prakash Chautala, MLA given notice, of by Sh. Kuldeep Sharma, MLA, Sh. Bharat Bhushan Batra, MLA and Sh. Aftab Ahmed, MLA.</p>

Report Presented

Nil

Proceedings

A record of proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

HOUSE COMMITTEE

1. The House Committee of Haryana Vidhan Sabha consisting of five members was nominated by the Hon'ble Speaker on 3rd April, 2009 for the period from 3.4.2009 to 21.8.2009.
2. Shri Azad Mohammad, Deputy Speaker was Ex-Officio Chairperson of the Committee.
3. The Committee held the two meetings.
4. The name of the members and number of meetings attended by each of them are given below in the following table: —

Sr.No.	Name of the Member	No. of meetings attended
1.	Shri Azad Mohammad, Deputy Speaker.	—
2.	Shri Udai Bhan, MLA	2
3.	Shri Subash Chaudhary, MLA	—
4.	Shri Bachan Singh Arya, MLA	2
5.	Smt. Raj Rani Poonam, MLA	2

5. The dates of meetings held number of Members present and business transacted in each meeting are given below: —

Sr.No.	No. of Members present	Business transacted
1.	21.5.2009	3 Allotment of Flat.
2.	10.6.2009	3 The Committee suggested many points for improvement of MLAs Hostel and Flats.

Proceedings.

A set of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha.

Library Committee

The Committee consisting of six members was nominated by the Hon'ble Speaker on 2nd April, 2009 vide notification No. HVS/LIB./1/2009-10/31, dated 3rd April, 2010 for the year 2009-10.

Dr. Shiv Shankar Bhardwaj a member of the Committee was appointed as Chairperson of the Committee.

The Committee held 25 meetings during the period under review.

The names of the members and number of meetings attended by each member are given below :-

Sr. No.	Name of Members	Number of meetings attended
1.	Dr. Shiv Shankar Bhardwaj, MLA	23
2.	Shri Naresh Yadav, MLA	16
3.	Shri Ishwar Singh Palaka, MLA	24
4.	Shri Bharat Singh Beniwal, MLA	18
5.	Shri Naresh Kumar Malik, MLA	02
6.	Shri Sukhbir Singh (Rohat), MLA	10

MEETINGS HELD AND BUSINESS TRANSACTED

Details showing the dates of meetings held, the number of members present and business transacted in each meeting are given below;—

Sr. No.	Date	Number of members	Business Transacted
1	2	3	4
1.	8th April, 2009	3	The Deputy Secretary Welcomed the members of the Library Committee and explained to them the scope and functions the Committee.
2.	15th April, 2009	2	In the absence of Chairperson Dr. Shiv Shankar Bhardwaj, Shri Naresh Yadav a member of the Committee to preside over the meeting. No work was transacted.
3.	22nd April, 2009	2	The Committee decided that like that if previous year the book in English, Hindi, Punjabi etc. On different subjects be purchased for the use of Library on basis of discount recommended by G.O.C. for the year 2009-10 it was also recommended to Continuation the Newspapers /Magazines etc. for the year 2009-10 as per past practice.

1	2	3	4
4.	30th April, 2009	1	No work was transacted as there was no quorum the meeting is postponed.
5.	5th May, 2009	2	Books were placed before the Committee, but the Committee did not select any book.
6.	12th May, 2009	3	Books were placed before the Committee, but the Committee did not select any book. Chairperson confirmed the proceedings of earlier meetings.
7.	19th May, 2009	4	The Committee selected three books for the use of Library.
8.	21st May, 2009 (New Delhi)	4	The Committee selected one book for the use of Library.
9.	26th May, 2009	6	<p>The Committee observed that some Newspapers/ magazines are not interesting or useful for readers. The Committee therefore, decided that the following newspapers/ magazines may not be purchased further for the use of Library:</p> <p>Newspapers -The Economic Times, The Financial Express, Magazines:- The Economic, Newsweek, Times, Living Digital.</p> <p>The Committee further desired that the following newspapers/ magazines, which are useful for the readers, may be started for the Library:-</p> <p>Newspapers- The Hindu, Jansatta, Hindustan. Magazines:-Outlook (E&H), Chip, Partiyogita Darpan (E&H).</p>
10.	2nd June, 2009	5	The Committee selected one book for the use of Library.
11.	9th June, 2009	4	The Committee selected two books for the use of Library.
12.	11th June, 2009 (New Delhi)	4	The Committee selected one book for the use of Library.
13.	16th June, 2009	3	The Committee selected one book for the use of Library.
14.	23rd June, 2009	3	Books were placed before the Committee, but the Committee did not select any book.

1	2	3	4
15.	25th June, 2009 (New Delhi)	4	The Committee selected one book for the use of Library.
16.	30th June, 2009	5	The Committee selected two books for the use of Library.
17.	6th July, 2009	5	The Committee selected two books for the use of Library.
18.	9th July, 2009 (New Delhi)	4	The Committee selected two books for the use of Library.
19.	14th July, 2009	4	The Committee selected two books for the use of Library.
20.	20th July, 2009	2	Chairperson confirmed the proceedings of earlier meetings.
21.	23rd July, 2009 (New Delhi)	5	The Committee selected two books for the use of Library.
22.	27th July, 2009	5	Chairperson confirmed the proceedings of earlier meetings.
23.	7th August, 2009	4	The Committee selected three books for the use of Library.
24.	11th August, 2009 (New Delhi)	3	Books were placed before the Committee, but the Committee did not select any book.
25.	19th August, 2009	5	Chairperson confirmed the proceedings of earlier meetings.

After constitution of the 12th Assembly, the new Committee consisting of six members and one Special Invitee was nominated by the Hon'ble Speaker on 7th December, 2009 *vide* notification No. HVS/LIB./1/2009-10/85, dated 7th December, 2009 for the year 2009-10.

Shri Bharat Bhushan Batra a member of the Committee was appointed as Chairperson of the Committee.

The Committee held 13 meetings during the period under review.

The names of the members/Special Invitee and number of meetings attended by each member/Special Invitee are given below :-

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Bharat Bhushan Batra, MLA	12
2.	Shri Devender Kumar Bansal, MLA	6

3.	Shri Sri Krishan Hooda, MLA	9
*4.	Shri Akram Khan, MLA	7
5.	Shri Mamu Ram, MLA	13
6.	Shri Narender Sangwan, MLA	12
7.	Shri Phool Singh Kheri, MLA	11

* Shri Akram Khan , M.L.A. member has resigned from the membership of the Library Committee w.e.f. 05-03-2010 being elected as Deputy Speaker.

Details showing the dates of meetings held, the number of members present and business transacted in each meetings are given below:-

Sr. No.	Date	Number of members (Including Spl. Invitee)	Business Transacted
1	2	3	4
1.	16th December, 2009	7	The Under Secretary Welcomed the members of the Library Committee and explained to them the scope and functions the Committee.
2.	22nd December, 2009	6	The Committee decided that like that if previous year the book in English, Hindi, Punjabi etc. On different subjects be purchased for the use of Library on basis of discount recommended by G.O.C. for the year 2009-10 it was also recommended to Continuation the Newspapers /Magazines etc. for the year 2009-10 as per past practice.
3.	29th December, 2009	5	The Committee selected four books including Encyclopedia of Britannia in Vol.32 for the use of Library.
4.	6th January, 2010	4	The Committee passed a Condolence Resolution expressing its deep sense of sorrow and grief on the said demise of Shri RamKishan Hooda, brother of Shri Sri Krishan Hooda M.L.A a member of the Committee on 5th January, 2010. The Committee prays to Almighty God to grant peace to the departed soul and to give courage to the bereaved family member to bear the irreparable loss.

5.	12th January, 2010	4	In the absence of the Chairperson Shri Bharat Bhushan Batra, Shri Akram Khan a member of the Committee was chosen to preside over the meeting. Books were placed before the Committee, but the Committee did not select any book.
6.	22nd January, 2010	5	Books were placed before the Committee, but the Committee did not select any book.
7.	28th January, 2010	6	The Committee selected one book for the use of Library.
8.	5th February, 2010	7	The Committee selected two book for the use of Library.
9.	11th February, 2010	6	The Committee selected one book for the use of Library.
10.	19th February, 2010	6	The Committee selected three book for the use of Library.
11.	24 th February, 2010	7	The Committee selected ten book for the use of Library.
12.	22nd March, 2010	4	Chairperson confirmed the proceedings of earlier meetings.

The Committees which were constituted in the year 2009-2010 selected the publication on the different subjects. The value of publication purchased during the period under review for the year 2009-10 including the cost of Newspapers/ Periodicals/ Magazines etc. was Rs. 1,02,833/-. In addition to it, Government Publication of Rs. 12,427/- were also purchased by the Committee.

The detail of the meetings held at places outside Chandigarh are as under:-

Sr.No.	Date	Place
1.	21.05.2009	Haryana Bhawan, New Delhi
2.	11.06.2009	Haryana Bhawan, New Delhi
3.	25.06.2009	Haryana Bhawan, New Delhi
4.	09.07.2009	Haryana Bhawan, New Delhi
5.	23.07.2009	Haryana Bhawan, New Delhi
6.	11.08.2009	Haryana Bhawan, New Delhi

A record of proceedings of the meeting of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON PETITIONS

The Committee consisting of the seven members of Haryana Vidhan Sabha was nominated by the Hon'ble Speaker on the 3rd April, 2009 was notified in the official gazette vide Notification No. Petitions -PC-1- 2009/30, dated 3-4-2009.

Sh. Rajinder Singh Joon, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

Sr. No.	Name of the Member	Number of meetings attended
1.	Sh. Rajinder Singh Joon, MLA	23
2.	Sh. Mahender Partap Singh, MLA	20
3.	Prof. Chhattar Pal Singh, MLA	33
4.	Sh. Naresh Kumar Sharma, MLA	19
5.	Sh. Ramphal Chirana, MLA	33
6.	Sh. Sukhbir Singh (Rohat), MLA	22
7.	*Sh. Ram Kumar Gautam, MLA	04

* Sh. Ram Kumar Gautam, MLA resigned from the Membership of the Haryana Legislative Assembly w.e.f. 22nd April, 2009.

Meetings held & business transacted.

The details showing the dates and meeting held, the number of the Members Present and business transacted at each meeting are given below:-

Sr. No.	Date of meeting	Number of members present	Business Transacted
1	2	3	4
1.	10th April, 2009	5	Welcome address to the Committee by the Under Secretary.
2.	15th April, 2009	4	Discussion on the scope and functions of the Committee on Petitions.
3.	18th May, 2009	5	Scrutiny of replies received from the various departments.
4.	21st May, 2009	3	Scrutiny of replies received from the various departments
5.	28th May, 2009	3	Petitions /Representations placed before the Committee.
6.	5th May, 2009	3	Petitions /Representations placed before the Committee.

1	2	3	4
7.	11th May, 2009	6	The Committee reviewed the replies received from various Departments.
8.	12th May, 2009 (New Delhi)	6	Consideration of Petitions/ representations Placed before the Committee.
9.	19th May, 2009	6	Petitions/Representations placed before the Committee.
10.	26th May, 2009	6	Petitions/Representations placed before the Committee.
11.	30th May, 2009 (New Delhi)	6	Scrutiny of the Internal working Rules of the Committee on Petitions of Rajya Sabha.
12.	2nd June, 2009	6	Consideration of representation /Petitions received by Committee.
13.	3rd June, 2009 Shimla	5	Consideration of Paper/letter placed before the Committee.
14.	9th June, 2009	5	Consideration of letter placed before the Committee.
15.	16th June, 2009	4	Consideration of Petitions/Representations placed before the Committee.
16.	19th June, 2009 Jaipur	2	Adjourned for want of Quorum. No business could transacted.
17.	22nd June, 2009	2	Consideration of Petitions/ Representations received by the Committee.
18.	24th June, 2009 (New Delhi)	2	Adjourned for want of Quorum. No business could transacted.
19.	26th June, 2009 Srinagar	2	Adjourned for want of Quorum. No business could transacted.
20.	30th June, 2009	6	Consideration of Papers placed before the Committee.
21.	4th July, 2009 (New Delhi)	5	Consideration of Papers placed before the Committee.
22.	7th July, 2009	6	Consideration of Petitions/Representations received by the Committee.
23.	11th July, 2009	4	Consideration of Petitions/Representations received by Committee.

1	2	3	4
24.	14th July, 2009	5	Consideration of Petitions/Representations placed before the Committee.
25.	18th July, 2009 (New Delhi)	4	Consideration of Petitions/Representations placed before the Committee
26.	21st July, 2009	6	Consideration of Petitions/Representations placed before the Committee.
27.	25th July, 2009 (New Delhi)	5	Consideration Petitions/Representations placed before the Committee.
28.	27th July, 2009 Dharamshala	5	Consideration of Petitions/placed before the Committee.
29.	7th August, 2009 (New Delhi)	6	Consideration of Petitions/Representations placed before the Committee.
30.	11th August, 2009	6	Consideration of Petitions/Representations placed before the Committee.
31.	13th August, 2009 (New Delhi)	6	Consideration of Petitions/Representation placed before the Committee.
32.	18th August, 2009	6	Condolence resolution passed by the Committee on the demise Bahin Kartar Devi, Cabinet Minister, Haryana.

COMMITTEE ON PETITIONS

The Committee consisting of the Eight members of Haryana Vidhan Sabha was nominated by the Hon'ble Speaker *vide* notification No. PC-1/2009-10/92 dated 7th December, 2009 to serve on the Committee on Petitions of the Haryana Vidhan Sabha for the remaining period of the year 2009-2010, under Rule 273 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly

Sh. Rajinder Singh Joon, MLA was again appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 21 meetings during the period under review.

The names of the members and number of meetings attended by each of them are shown in the following table:-

The names of the members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of the Member	Number of meetings attended
1.	Sh. Rajinder Singh Joon, MLA	17
2.	Smt. Sumita Singh, MLA	4
3.	Sh. Satpal Singh, MLA	10
4.	Sh. Rajpal Bhukhra, MLA	18
5.	Dr. Ashok Kashyap, MLA	21
6.	Sh. Bahadur Singh, MLA	14
7.	Master Dharam Pal Obra, MLA	16
8.	Sh. Prithi Singh, M.L.A. Special Invitee.	20

Meetings held & business transacted.

The details showing the dates and meeting held, the number of the Members Present and business transacted at each meeting are given below:--

Sr. No.	Date of meeting	Number of members present	Business Transacted
1	2	3	4
1.	15th December, 2009	6	Welcome address /Scope and functions of the Committee.
2.	22nd December, 2009	7	Consideration of letter/ Representation received by the committee.
3.	26th December, 2009 (New Delhi)	5	Consideration of Petitions/Representation placed before the Committee.
4.	29th December, 2009	4	Consideration of Petitions/Representations placed before the Committee.
5.	6th January, 2010	5	Consideration of Petitions/Representations placed before the Committee.
6.	12th January, 2010	3	Adjourned for want of Quorum and no business could be transacted.
7.	21st January, 2010	5	Consideration of Petitions/Representations by the Committee.
8.	23rd January, 2010 (New Delhi)	5	Consideration of various Petitions/Representations received by the Committee.

1	2	3	4
9.	27th January, 2010	5	Consideration of various Petitions/Representations received by the Committee.
10.	30th January, 2010 (New Delhi)	6	Consideration of various Petitions/Representations received by the Committee.
11.	2nd February, 2010	6	Consideration of various Petitions/Representations received by the Committee.
12.	6th February, 2010 (New Delhi)	7	Consideration of various Petitions/Representations received by the Committee.
13.	9th February, 2010	7	Consideration of various Petitions/Representations received by the Committee.
14.	13th February, 2010 Ajmer	5	Consideration of various Petitions/Representations received by the Committee.
15.	16th February, 2010	6	Consideration of various Petitions/Representations received by the Committee.
16.	23rd February, 2010	8	Consideration of various Petitions/Representations received by the Committee.
17.	12th March, 2010	7	Consideration of various Petitions/Representations received by the Committee.
18.	20th March, 2010 (New Delhi)	6	Letter placed before the Committee regarding cancellation of tour Programme and holding meeting at Mussoorie (Uttarakhand).
19.	23rd March, 2010	6	Consideration of various Petitions/Representations received by the Committee.
20.	27th March, 2010 Mussoorie	5	Consideration of various Petitions/Representations received by the Committee.
21.	30th March, 2010	6	Consideration of various Petitions/Representations received by the Committee.

RULES COMMITTEE

The Committee consisting of eight Members of the Haryana Vidhan Sabha was nominated by the Hon'ble Speaker on the 2nd April, 2009 *vide* Notification No. HVS-LA-66/2009/34, dated the 3rd April, 2009:-

(The Committee did not hold any meeting during the period under review.)

Sr.No.	Name of the Members	
1.	Dr. Raghuvir Singh Kadian, Hon'ble Speaker	Ex-Officio Chairperson
**2.	Shri Bhajan Lal, MLA	Member
*3.	Shri Om Prakash Chautala, MLA	Member
4.	Shri Shamsher Singh Surjewala, MLA	Member
5.	Shri Venod Kumar Sharma, MLA	Member
6.	Shri Mahender Partap Singh, MLA	Member
7.	Shri Shadi Lal Batra, MLA	Member
8	Smt. Geeta Bhukkal, MLA	Member

* Resignation from the Membership of the Committee was accepted by the Hon'ble Speaker w.e.f. 22nd April, 2009.

** Resigned from the Membership of the Haryana Vidhan Sabha w.e.f. 22nd May, 2009 on being elected as Member of Parliament.

After the constitution 12th Vidhan Sabha, the Committee consisting of eight Members of the Haryana Vidhan Sabha was nominated by the Hon'ble Speaker on the 7th December, 2009 *vide* Notification No. HVS-LA-108/2009/84, dated the 7th December, 2009 for remaining period of the year 2009-2010:-

(The Committee did not hold any meeting during the period under review.)

Sr. No.	Name of the Members	
1.	Sardar H.S. Chattha, Hon'ble Speaker	Ex-Officio Chairperson
2.	Dr. Raghuvir Singh Kadian, MLA	Member
*3.	Shri Om Prakash Chautala, MLA	Member
4.	Shri Ashok Kumar Arora, MLA	Member
5.	Shri Venod Kumar Sharma, MLA	Member
6.	Smt. Kiran Choudhary, MLA	Member
7.	Prof. Sampat Singh, MLA	Member
8.	Shri Kuldeep Bishnoi, MLA	Member

* Resignation from the Membership of the Committee was accepted by the Hon'ble Speaker w.e.f. 16th December, 2009.

BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was ordered to continue on 5th February, 2009 continued to function upto 14th July, 2009 and the same Committee was ordered to continue by the Hon'ble Speaker on the 15th July, 2009. The following were the Members of the Committee:

1. Dr. Raghuvir Singh Kadian, Speaker
2. Ch. Bhupinder Singh Hooda, Chief Minister
3. Ch. Birender Singh, Finance Minister
4. Shri Randeep Singh Surjewala, Parliamentary Affairs Minister
5. Shri Om Prakash Chautala, M.L.A.
6. Shri Naresh Kumar, MLA (Hassangarh)
7. Shri Radhey Shyam, MLA

SPECIAL INVITEE

Shri Azad Mohammad, Deputy Speaker

The Committee which was ordered to continue on 15th July, 2010 held one meeting i.e. on 31st July, 2009. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee is given below:-

Sr.No.	Name of the Members	Number of meeting Attended
*1.	Dr. Raghuvir Singh Kadian, Speaker	-
2.	Ch. Bhupinder Singh Hooda, Chief Minister	1
3.	Ch. Birender Singh, Finance Minister	1
4.	Shri Randeep Singh Surjewala, Parliamentary Affairs Minister	1
5.	Shri Om Prakash Chautala, M.L.A.	-
6.	Shri Naresh Kumar, MLA (Hassangarh)	1
7.	Shri Radhey Shyam, MLA	1
	<u>SPECIAL INVITEE</u>	
	Shri Azad Mohammad, Deputy Speaker	1

* In the absence of Hon'ble Speaker the Deputy Speaker acted as Chairperson.

REPORT PRESENTED

The following report was presented on the date noted against :-

Sr. No.	Subject matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 31 st July and 3rd August, 2009 i.e. Obituary References; Papers to be laid/re-laid on the Table of the House; Presentation of preliminary reports of the Committees of Assembly and extension of time for presentation of the final reports thereon; Presentation of Special Report of the Committee of Privileges; Presentation of Supplementary Estimates (First Instalment) for the year 2009-10 and the report of the Estimates Committee thereon; Discussion and Voting on Supplementary Estimates (First Instalment) for the year 2009-10; Legislative Business; and the Haryana Appropriation Bill, 2009 in respect of Supplementary Estimates (First Instalment) for the year 2009-2010	31 st July, 2009

The House was dissolved on 21st August, 2009.

The Committee which was nominated on 24th February, 2010 held one meeting i.e. on 5th March, 2010. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below:-

Sr.No.	Name of the Members	Number of meeting attended
1.	Shri Harmohinder Singh Chattha, Hon'ble Speaker	1
2.	Shri. Bhupinder Singh Hooda, Chief Minister	1
3.	Shri Randeep Singh Surjewala, Parliamentary Affairs Minister	1
4.	Capt. Ajay Singh Yadav, Finance Minister	1
5.	Shri Om Prakash Chautala, M.L.A. Leader of Opposition	1
6.	Shri Krishan Pal Gurjar, MLA	1
7.	Shri Akram Khan, MLA	1

REPORT PRESENTED

The following report was presented on the date noted against:-

Sr. No.	Subject matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 5th, 8th to 12th, 15th and 16th March, 2010 i.e. Papers to be laid/re-laid on the Table of the House; Obituary References; Presentation of Budget Estimates for the year 2010-11; General discussion on Budget Estimates for the year 2010-11; Resumption of General Discussion on Budget Estimates for the year 2010-11 and reply by the Finance Minister thereon; Discussion and Voting on Demands for Grants on Budget Estimates for the year 2010-11; Non-official Business; The Haryana Appropriation Bill in respect of Budget Estimates for the year 2010-11; and Legislative Business.	5th March, 2010.

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